

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBA/30096/2024	PRAGNYA PARAMITA VS LAND ACQUISITION OFFICE AND COMPET AUTHORITY, NATIONAL HIGHWAYS	AJIT KUMAR MOHANTY VS	// 0 //
2	D-ARBA/30230/2024	PUSPAMITRA MISHRA VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, NATIONAL HIGHWAYS	AJIT KUMAR MOHANTY VS	// 0 //
3	D-ARBA/30241/2024	PUSPAMITRA MISHRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, NATIONAL HIGHWAYS	AJIT KUMAR MOHANTY VS	// 0 //
4	D-ARBA/30246/2024	KUSUMA CHANDUKA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, NATIONAL HIGHWAYS	AJIT KUMAR MOHANTY VS	// 0 //
5	D-ARBA/30275/2024	PUSPAMITRA MISHRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// 0 //
6	D-BLAPL/20807/2024	ROHIT BERMA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JHARSUGUDA /360 /2024 0 //
7	D-BLAPL/20808/2024	PARAMANANDA SATHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /108 /2024 0 //
8	D-BLAPL/20815/2024	ARUN KUMAR LAL VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SOSO /50 /2024 0 //
9	D-BLAPL/20816/2024	PAWAN KUMAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	//0 0 //
10	D-BLAPL/20818/2024	ARUNA PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 0 //
11	D-BLAPL/20828/2024	SK. ANUWAR @ PINTU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	SPL.TASK FORCE /2 /2021 0 //

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12	D-BLAPL/20831/2024	TITU NAHAK VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	BEGUNIAPADA /278 /2024 () //
13	D-BLAPL/20836/2024	HRUSIKESH SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	BAIDYANATHPUR /174 /2024 () //
14	D-BLAPL/20838/2024	RAJESH PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /214 /2021 () //
15	D-BLAPL/20841/2024	BASANTI MIRDHA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BELTUKURI /51 /2020 () //
16	D-BLAPL/20843/2024	RAMESH MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BELPARA /129 /2024 () //
17	D-BLAPL/20850/2024	PRADEEP KHARA @ KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /71 /2024 () //
18	D-BLAPL/20852/2024	SHIBA KADRAKA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANDHUGOAN /53 /2024 () //
19	D-BLAPL/20853/2024	SHYAM KATIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
20	D-BLAPL/20854/2024	MAHAMANDULA UMASANKAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BANDHUGOAN /59 /2024 () //
21	D-BLAPL/20856/2024	MUDDA SURESH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /57 /2022 () //
22	D-BLAPL/20857/2024	KARTIKA BAGARTI @ KARTIKA BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /61 /2023 () //
23	D-BLAPL/20859/2024	K.SANTOSH PATRA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /344 /2024

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		VS	VS	()
24	D-BLAPL/20862/2024	STATE OF ODISHA RAKESH JALLI	SARAT KUMAR JENA	// KHALLIKOTE /504 /2024
		VS	VS	()
25	D-BLAPL/20865/2024	STATE OF ODISHA PAPU NAHAK @ GORA KHANDI	SARAT KUMAR JENA	// KODALA /285 /2024
		VS	VS	()
26	D-BLAPL/20868/2024	STATE OF ODISHA DHARMU MUNDA	SARAT KUMAR JENA	// BARGARH /392 /2024
		VS	VS	()
27	D-BLAPL/20876/2024	STATE OF ODISHA SAHADEBA DIGAL	DIBYAJYOTI SAHOO	// GOCHHAPADA /52 /2024
		VS	VS	()
28	D-BLAPL/20877/2024	STATE OF ODISHA RABINDRA KUMAR SAHOO	SAPAN KUMAR LENKA	// / /0
		VS	VS	()
29	D-BLAPL/20880/2024	STATE OF ODISHA LILIMA BAGARTI	SAPAN KUMAR LENKA	// NAYAPALLI P.S. /389 /2024
		VS	VS	()
30	D-BLAPL/20881/2024	STATE OF ODISHA NABA KISHORE NAYAK	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /293 /2024
		VS	VS	()
31	D-BLAPL/20882/2024	STATE OF ODISHA PRASANNA KUMAR MALLIK	RAMAKRISHNA NAIK	// JAGATPUR /118 /2019
		VS	VS	()
32	D-BLAPL/20885/2024	STATE OF ODISHA KAPILA SINGH	SATYABRATA PANDA	// / /0
		VS	VS	()
33	D-BLAPL/20886/2024	STATE OF ODISHA DHARMENDRA KUMAR BALMIK	SATYABRATA PANDA	// GHANTAPADA /93 /2024
		VS	VS	()
34	D-BLAPL/20887/2024	STATE OF ODISHA BABULA BEHERA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /445 /2024
		VS	VS	()

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35	D-BLAPL/20889/2024	STATE OF ODISHA SK. KUTUPUDDIN @ KUTUB @ SK. KUTUBUDDIN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /5 /2024 ()
36	D-BLAPL/20892/2024	STATE OF ODISHA KAILASH CHANDRA MOHANTA @ KAILASH MOHANTA VS	BASANTA KUMAR DAS VS	// BETNOTI /208 /2022 ()
37	D-BLAPL/20893/2024	STATE OF ODISHA ABHISHEK SAHOO VS	BASANTA KUMAR DAS VS	// BETNOTI /135 /2024 ()
38	D-BLAPL/20897/2024	STATE OF ODISHA DHOBU PANGI VS	SUSHANTA KUMAR JOSHI VS	// MUDULIPODA /54 /2021 ()
39	D-BLAPL/20906/2024	STATE OF ODISHA RAJENDRA ANTI VS	ADHIRAJ MOHANTY VS	// RAIGHAR /107 /2024 ()
40	D-BLAPL/20907/2024	STATE OF ODISHA SIBA DAS @ RAMESH VS	SAKTI PRASAD DAS VS	// JATNI P.S. /241 /2024 ()
41	D-BLAPL/20909/2024	STATE OF ODISHA MILON GIRI @ ACHYUTANANDA GIRI VS	ADHIRAJ MOHANTY VS	// CHAMPUA /168 /2024 ()
42	D-BLAPL/20916/2024	STATE OF ODISHA JUGALA PERA VS	SIDHARTHA SANKAR RAY VS	// //0 ()
43	D-BLAPL/20920/2024	STATE OF ODISHA RAJU NAIK @ RAJ KUMAR NAIK @ RAJ KUMAR GOCHHAYAT VS	SATYA JEET ROUT VS	// SAMAL /46 /2009 ()
44	D-BLAPL/20921/2024	STATE OF ODISHA KARUNAKAR BHOI VS	SK. KALIM UDDIN VS	// BALIPATNA /222 /2023 ()
45	D-BLAPL/20925/2024	STATE OF ODISHA PRABESH DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// GOCHHAPADA /53 /2023 () //

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46	D-BLAPL/20929/2024	KUNA ACHARYA @ SANKAR ACHARYA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANKI /104 /2024 () //
47	D-BLAPL/20934/2024	SOMNATH PANDEY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /291 /2016 () //
48	D-BLAPL/20936/2024	JUKA @ BANCHHANIDHI PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	REMUNA /11 /2024 () //
49	D-BLAPL/20938/2024	ABU ASWAD SHEIKH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	/ /0 () //
50	D-BLAPL/20939/2024	RAJKISHORE BHOI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 () //
51	D-BLAPL/20941/2024	SURESH KUMAR BHOI VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	BADAGODA P.S. /393 /2024 () //
52	D-BLAPL/20943/2024	SOUBHAGYA RANJAN NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 () //
53	D-BLAPL/20949/2024	UTTAM DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	K.NUAGOAN /36 /2024 () //
54	D-BLAPL/20950/2024	PRAMOD@SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /26 /2010 () //
55	D-BLAPL/20953/2024	RAJANA SRINIVASA RAO VS UNION OF INDIA	ANANTA NARAYAN PATTANAYAK VS	NCB BHUBANESWAR /1 /2020 () //
56	D-BLAPL/20955/2024	PRAMOD@SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /63 /2010 () //
57	D-BLAPL/20956/2024	MOHD. RIYAZ ALAM	JUGALA KISHORE PANDA	/ /0

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		VS	VS	()
58	D-BLAPL/20957/2024	UNION OF INDIA PRADIP @ PRADEEP DAS	SURYAKANTA DASH	// UMERKOTE /212 /2020
		VS	VS	()
59	D-BLAPL/20960/2024	STATE OF ODISHA BUBUN @ BABUNA BHOI	MRUTYUNJAY MOHANTY	// BADAGODA P.S. /78 /2024
		VS	VS	()
60	D-BLAPL/20961/2024	STATE OF ODISHA PINKU@DEBA PRATAP SANDH	RAKESH KUMAR SARANGI	// DEOGAON /98 /2024
		VS	VS	()
61	D-BLAPL/20964/2024	STATE OF ODISHA PRAMOD@SAGAR MAJHI	PRABHAS CHANDRA PANDA	// ADVA /71 /2012
		VS	VS	()
62	D-BLAPL/20966/2024	STATE OF ODISHA PRAMOD@SAGAR MAJHI	PRABHAS CHANDRA PANDA	// ADVA /58 /2010
		VS	VS	()
63	D-BLAPL/20969/2024	STATE OF ODISHA SITAL KUMAR NAYAK	RABINDRA NATH PRUSTY	// KASINAGAR /57 /2024
		VS	VS	()
64	D-BLAPL/20974/2024	STATE OF ODISHA RAMAKRUSHNA PANDA	SURYAKANTA DASH	// JEYPORE SADAR /109 /2024
		VS	VS	()
65	D-BLAPL/20975/2024	STATE OF ODISHA PRASHANTA PANGI	AMULYA RATNA PANDA	// CHITRAKONDA /142 /2022
		VS	VS	()
66	D-BLAPL/20976/2024	STATE OF ODISHA SOHAN PRADHAN@SOHAN KUMAR PRADHAN	AKSHAYA KUMAR SAHOO	// BARKOTE /316 /2024
		VS	VS	()
67	D-BLAPL/20981/2024	STATE OF ODISHA BHAGAWAN MOHAPATRA	PRAFULLA KUMAR KHATEI	// / /0
		VS	VS	()
68	D-BLAPL/20982/2024	STATE OF ODISHA JUDHISTIRA SOREN@TAKEL@JUDHI	AKSHAYA KUMAR SAHOO	// MANCHESWAR P.S. /116 /2023
		VS	VS	()

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69	D-BLAPL/20983/2024	STATE OF ODISHA ADARSH KUMAR VS	DEBASHIS ROUSTRAY VS	// / /0 ()
70	D-BLAPL/20985/2024	STATE OF ODISHA NETRANANDA JAL VS	JYOTIRMAYA SAHOO VS	// MELCHHAMUNDA /122 /2024 ()
71	D-BLAPL/20988/2024	STATE OF ODISHA ANANTA SAHU VS	DIBYAJYOTI SAHOO VS	// KHANTAPADA /72 /2021 ()
72	D-BLAPL/20991/2024	STATE OF ODISHA GULU@BULU NAYAK VS	AKSHAYA KUMAR SAHOO VS	// CAPITAL P.S. /345 /2023 ()
73	D-BLAPL/20992/2024	STATE OF ODISHA RAJEEV KUMAR MAHATO VS	SURYAKANTA DWIBEDI VS	// SUNABEDA /91 /2021 ()
74	D-BLAPL/20993/2024	STATE OF ODISHA SK. SABJAN VS	BHABANI SHANKAR DASPARIDA VS	// SPL.TASK FORCE /21 /2021 ()
75	D-BLAPL/20994/2024	STATE OF ODISHA LISA @ NAGA VENKATA SOWJANYA KURAPATI @ KURAPATI NAGA VENKATA SOWJANYA VS	ANANTA BHUSAN ROUSTRAY VS	// CYBER CRIME AND ECONOMIC OFFENCES /29 /2023 ()
76	D-BLAPL/20996/2024	STATE OF ODISHA GULU@BULU NAYAK VS	AKSHAYA KUMAR SAHOO VS	// CAPITAL P.S. /114 /2023 ()
77	D-BLAPL/20997/2024	STATE OF ODISHA DIPU NAIK @ SUDHAKAR NAYAK VS	KALINDA KUMAR ROUT VS	// NAYAGARH /77 /2024 ()
78	D-BLAPL/20998/2024	STATE OF ODISHA AJAYA KUMAR DHAL VS	ASHOK JENA VS	// / /0 ()
79	D-BLAPL/21000/2024	STATE OF ODISHA BABULA BAGH @ HORIJAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	// BOIPARIGUDA /134 /2024 () //

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80	D-BLAPL/21002/2024	ANIKET TRIPATHY@TRIPATHI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /99 /2021 () //
81	D-BLAPL/21004/2024	RABI BISWAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //
82	D-BLAPL/21006/2024	PRAFULLA MISHRA VS STATE OF ODISHA	SK. ZAFARULLA VS	DEOGAON /98 /2024 () //
83	D-BLAPL/21007/2024	MUKESHA KUMAR YADAV VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	BHARATPUR PS /79 /2023 () //
84	D-BLAPL/21010/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /37 /2021 () //
85	D-BLAPL/21017/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	ADVA /69 /2012 () //
86	D-BLAPL/21025/2024	CHARAN ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /266 /2021 () //
87	D-BLAPL/21029/2024	NEGULU @ AJAY RAO VS STATE OF ODISHA	ANITA DASH VS	PLANTSITE /74 /2019 () //
88	D-CMAPL/29961/2024	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	ADV VS	// () //
89	D-CMAPL/29963/2024	NIMESH KUMAR SAHOO VS STATE OF ODISHA	ADV VS	// () //
90	D-CMAPL/29999/2024	GHAMI MAHANTA VS MAHENDRA KUMAR MAHANTA	ADV VS	// () //
91	D-CMAPL/30034/2024	CHITRASEN SABAR	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
92	D-CMAPL/30138/2024	STATE OF ODISHA HARIHAR OJHA	ADV	//
		VS	VS	0
93	D-CMP/29934/2024	BHAGABAN OJHA NABAKISHORE GANJENDRA	RAJAKISHORE SAHOO	//
		VS	VS	0
94	D-CMP/30018/2024	RITESHRAJ MANGARAJ MADHUSUDAN CHOUDHARY	SOUMYA MISHRA	//
		VS	VS	0
95	D-CMP/30023/2024	SHANKAR PRASAD PATEL ARJUN SANDIL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
96	D-CMP/30073/2024	NARBHERAM POWER AND STEEL PVT. LTD., KEONJHAR BAIRAGI CHARAN NAYAK	SOUMYA MISHRA	//
		VS	VS	0
97	D-CMP/30109/2024	BAIRAGI CHARAN NAYAK GOBINDA CHANDRA RATH	RAJESH RANJAN SAHOO	//
		VS	VS	0
98	D-CONTC/29865/2024	GOURANGA CHARAN NANDA ABADHUT RAUL	ADV	//
		VS	VS	0
99	D-CONTC/29866/2024	ASWATHY S., I.A.S. JISHUKHRISTA PRADHAN	ADV.	//
		VS	VS	0
100	D-CONTC/29867/2024	ASWATHY S., I.A.S. APARTI BHOLA	ADV	//
		VS	VS	0
101	D-CONTC/29868/2024	ANU GARG, I.A.S. HARI PRASAD AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
102	D-CONTC/29869/2024	KUMAR NAGABHUSAN, SUB COLLECTOR, BARGARH ANTARJYAMI MOHAPATRA	ADV	//
		VS	VS	0

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103	D-CONTC/29870/2024	ASWATHY S., I.A.S. NINAMANI ACHARYA VS	ADV. VS	// // 0
104	D-CONTC/29871/2024	ASWATHY S., I.A.S. ANANDA CHANDRA BHOI VS	ADV VS	// // 0
105	D-CONTC/29872/2024	ASWATHY S., I.A.S. SANTOSH KUMAR DORA VS	ADV VS	// // 0
106	D-CONTC/29873/2024	ASWATHY S, I.A.S ISRAEL CHARAN SUNA VS	ADV. VS	// // 0
107	D-CONTC/29874/2024	ASWATHY S, I.A.S. LAL MOHAN MOHANTA VS	ADV VS	// // 0
108	D-CONTC/29875/2024	ASWATHY S., I.A.S. ADITYA SANKAR BISWAL VS	ADV. VS	// // 0
109	D-CONTC/29876/2024	ASWATHY S, I.A.S. BYASDEV PRADHAN VS	ADV VS	// // 0
110	D-CONTC/29877/2024	ASWATHY S, IAS GADADHAR BEHERA VS	ADV VS	// // 0
111	D-CONTC/29879/2024	ASWATHY S., I.A.S. GOPAL KRUSHNA NAYAK VS	ADV. VS	// // 0
112	D-CONTC/29881/2024	ASWATHY S, I.A.S. SURENDRA BHANJA VS	ADV VS	// // 0
113	D-CONTC/29882/2024	ASWATHY S., I.A.S. HERMAN LAKRA VS ASWATHY S, I.A.S.	ADV VS VS	// // 0 //

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114	D-CONTC/29883/2024	MADAN MOHAN NAYAK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/29884/2024	RULINDRA BAITHARU VS ASWATHY S., I.A.S.	ADV VS	// 0 //
116	D-CONTC/29886/2024	KISHOR BAG VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/29888/2024	PRAFULLA KUMAR GUAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
118	D-CONTC/29889/2024	URMILA DEWANGAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
119	D-CONTC/29890/2024	AKSHAY KUMAR BEHERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/29891/2024	KARTIKESWAR BAITHARU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
121	D-CONTC/29893/2024	CHHATRAPATI MOHANTA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
122	D-CONTC/29894/2024	MAHESWAR MEHER VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/29896/2024	ARABINDA BHOI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
124	D-CONTC/29898/2024	MADHUSUDAN SAMAL VS ASWATHY S,IAS	ADV VS	// 0 //
125	D-CONTC/29900/2024	DHARMENDRA MEKAP	ADV	//

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		VS	VS	0
		ASWATHY S,IAS		//
126	D-CONTC/29912/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR	RAJEET ROY	//
		VS	VS	0
		DINESH AGRAWAL, DEPUTY DIRECTOR OF MINES, JODA		//
127	D-CONTC/29914/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR	RAJEET ROY	//
		VS	VS	0
		DINESH AGRAWAL, DEPUTY DIRECTOR OF MINES, JODA		//
128	D-CONTC/29920/2024	JYOTSNA KUMARI MOHANTY	ADV.	//
		VS	VS	0
		A.ASWATHY, I.A.S.		//
129	D-CONTC/29922/2024	PRASANNAJIT SEJPADA	ADV.	//
		VS	VS	0
		SANTANU KUMAR NAYAK, O.A.S.		//
130	D-CONTC/29969/2024	BIRANJAN MAJHI	ADV	//
		VS	VS	0
		TAHASILDAR, RAYAGADA, TAHASIL		//
131	D-CONTC/29971/2024	ULLASH CHANDRA BALIARSINGH	ADV	//
		VS	VS	0
		SUPERINTENDING ENGINEER, RURAL WATER SUPPLY AND SANITATION, CIRCLE BBSR		//
132	D-CONTC/29979/2024	EKADASI PRADHAN	ADV	//
		VS	VS	0
		SASWAT RANJAN DASH, O.A.S., TAHASILDAR, BADAMBA, CUTTACK		//
133	D-CONTC/29981/2024	ARNAPURNA MAJHI	ADV	//
		VS	VS	0
		LALIT BAG, TAHASILDAR, MALKANAGIRI		//
134	D-CONTC/29983/2024	M/S. BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR	ADV	//
		VS	VS	0
		LOKANATH PRASAD MOHAPATRA, G.M, CRUT, BBSR		//
135	D-CONTC/29987/2024	DEBAHARI ROUL	ADV	//
		VS	VS	0
		DR. SABITA ACHARYAVICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//
136	D-CONTC/29990/2024	PRASANTA KUMAR SETHI	ADV	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/29994/2024	S.ASWATHY , I.A.S P.RAMUDU REDDY VS	ADV VS	// // 0
138	D-CONTC/30019/2024	SUSHIL KUMAR LOHANI, I.A.S. SATYASAI ROUTRAY VS	ADV. VS	// // 0
139	D-CONTC/30032/2024	SANGRAM KUMAR SWAIN, EXAM DEAN, CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, BBSR SANYASI PARIDA VS	LAXMAN BHOI VS	// // 0
140	D-CONTC/30040/2024	JAYADRATHA ACHARYA, TAHASILDAR, TIHIDI SANDHYARANI SAHOO VS	ADV. VS	// // 0
141	D-CONTC/30043/2024	MONOSWINI DAS, B.D.O., BANKI SATIVADA VARSHA VS	BIGYAN KUMAR SHARMA VS	// // 0
142	D-CONTC/30055/2024	MANORANJAN MALLICK RAJ KUMAR BISHOI VS	ADV. VS	// // 0
143	D-CONTC/30058/2024	AMITA PATTANAIAK, D.E.O., BERHAMPUR ASHWINI KUMAR GHOSH VS	ADV. VS	// // 0
144	D-CONTC/30061/2024	MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION, ODISHA DEEPAK KUMAR BISI VS	ARUN KUMAR MISHRA VS	// // 0
145	D-CONTC/30078/2024	ABOLI SUNIL NARAVANE, COLLECTOR, JHARSUGUDA PRAFULLA KUMAR JENA VS	DIPTI RANJAN MOHAPATRA VS	// // 0
146	D-CONTC/30098/2024	SARAT CHANDRA DASH, SECY., CUM HEADMASTER, MANAGING COMMITTEE, PURI DEBAHARI SAHU VS	ADV. VS	// // 0
147	D-CONTC/30108/2024	LAND ACQUISITION OFFICER, ANGUL RABINDRA KUMAR DAS VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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148	D-CONTC/30120/2024	ASHOK KUMAR BEHERA VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR	ADV VS	// 0
149	D-CONTC/30121/2024	NARAYAN SAMAL VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR	ADV VS	// 0
150	D-CONTC/30123/2024	SUDARSAN BARIK VS DR. SUMAN DAS, DIRECTOR, H.E. DEPT	ADV VS	// 0
151	D-CONTC/30126/2024	BIJAY RANASINGH VS SIDDHARTH SANKAR SWAIN, I.A.S	ADV VS	// 0
152	D-CONTC/30131/2024	AJAYA KUMAR BEHERA VS SASWAT RANJAN DAS, O.A.S.	ADV VS	// 0
153	D-CONTC/30132/2024	NABA KISHORE SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0
154	D-CONTC/30164/2024	GOLEKHA BIHARI SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0
155	D-CONTC/30166/2024	SAKUNTALA NAYAK VS ASWATHI S,IAS	ADV VS	// 0
156	D-CONTC/30168/2024	ANANTA CHARAN SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0
157	D-CONTC/30173/2024	CHANDRABATI SWAIN VS BOLIRAM BOGANDER, COLLECTOR CUM CHIEF EXECUTIVE ZILLA PARISAD	ADV VS	// 0
158	D-CONTC/30174/2024	BINAY KUMAR SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// 0
159	D-CONTC/30178/2024	NANDAKISHORE SETHY	DR. JITENDRA KUMAR LENKA	//

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		VS	VS	0
160	D-CONTC/30179/2024	USHA PADHEE,IAS BINOD BIHARI NAYAK	ADV.	//
		VS	VS	0
161	D-CONTC/30181/2024	ASWATHY S,IAS BIRENDRA SAHU	ADV	//
		VS	VS	0
162	D-CONTC/30183/2024	LAND ACQUISITION OFFICER, ANGUL UMAKANTA BEHERA	ADV.	//
		VS	VS	0
163	D-CONTC/30188/2024	ASWATHY S,IAS SURENDRA KUMAR SAHU	ADV	//
		VS	VS	0
164	D-CONTC/30190/2024	LAND ACQUISITION OFFICER, ANGUL ARUN MEHER	ADV.	//
		VS	VS	0
165	D-CONTC/30191/2024	ASWATHY S,IAS ARUN KU.PAL	ADV	//
		VS	VS	0
166	D-CONTC/30194/2024	SENTHIL KUMAR N., DIRECTOR OF REFINERIES,IOCL MARKANDA SAHU	ADV	//
		VS	VS	0
167	D-CONTC/30196/2024	LAND ACQUISITION OFFICER, ANGUL PRAVAT CHANDRA BARAL	ADV.	//
		VS	VS	0
168	D-CONTC/30199/2024	ASWATHY S,IAS PRASANTA SAHU	ADV	//
		VS	VS	0
169	D-CONTC/30201/2024	LAND ACQUISITION OFFICER, ANGUL JOGENDRANATH BEHERA	ADV.	//
		VS	VS	0
170	D-CONTC/30204/2024	ASWATHY S,IAS ADITYA BAGARTY	ADV	//
		VS	VS	0

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171	D-CONTC/30208/2024	SATYABRATA SAHU, IAS KRUPASINDHU SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// // 0 //
172	D-CONTC/30209/2024	AJIT KUMAR NAYAK VS NIBEDITA PANI,DEO,JAJPUR	ADV. VS	// 0 //
173	D-CONTC/30211/2024	HIRANMAYEE SAMAL VS ASWATHY S,IAS	ADV. VS	// 0 //
174	D-CONTC/30217/2024	DUJYODHAN SAHOO VS ASWATHY S, SECY. S AND ME	ADV VS	// 0 //
175	D-CONTC/30219/2024	PRANA KRUSHNA SETHY VS RANJIT DAS, ASST. SETTLEMENT OFFICER	ADV VS	// 0 //
176	D-CONTC/30221/2024	AJAYA KUMAR CHOUDHURY VS PRADEEPTA KUMAR NAG,DEO,KENDRAPARA	ADV. VS	// 0 //
177	D-CONTC/30223/2024	BINOD BIHARI PRADHAN VS ASWATHY S,IAS	ADV. VS	// 0 //
178	D-CONTC/30224/2024	KIRANAMALA PATTANAİK VS RANJIT DAS, ASST. SETTLEMENT OFFICER	ADV VS	// 0 //
179	D-CONTC/30226/2024	NILAMANI TRIPATHY VS MANOJ AHUJA, CHIEF SECY. GOVT. OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
180	D-CONTC/30227/2024	NARAYAN MAJHI VS ASWATHY S,IAS	ADV. VS	// 0 //
181	D-CONTC/30231/2024	PREMALATA MOHANTY VS RANJIT DAS, ASST. SETTLEMENT OFFICER	ADV VS	// 0 //

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182	D-CONTC/30234/2024	KESHAB CHANDRA BISWAL VS ASWATHY S,IAS	ADV. VS	// 0 //
183	D-CONTC/30236/2024	NARAYAN CHANDRA SAHOO VS ASWATHY S, I.A.S.	ADV VS	// 0 //
184	D-CONTC/30238/2024	MANOJ KUMAR RAY VS ASWATHY S. IAS	ADV VS	// 0 //
185	D-CONTC/30240/2024	BANAMALI NAYAK VS ASWATHY S.,IAS	ADV VS	// 0 //
186	D-CONTC/30242/2024	SANJAY KUMAR SAMANTARAY VS ASWATHY S, IAS	ADV VS	// 0 //
187	D-CONTC/30245/2024	CHANDAKANTA PATI VS ASWATHY S. IAS	ADV VS	// 0 //
188	D-CONTC/30248/2024	RAMESH CHANDRA BEHERA VS ASWATHY S, IAS	ADV VS	// 0 //
189	D-CONTC/30250/2024	MAMATA MISHRA VS ASWATHY S,IAS	ADV VS	// 0 //
190	D-CONTC/30251/2024	PRAVAT CHANDRA BARAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
191	D-CONTC/30253/2024	SAROJINI TRIPATHY VS ASWATHY S,IAS	ADV. VS	// 0 //
192	D-CONTC/30254/2024	BRAJA KISHORE SWAIN VS AMBAR KUMAR KAR OAS	ADV VS	// 0 //
193	D-CONTC/30256/2024	SRIKANTA JENA @ SRIKANTA KUMAR JENA	ADV	//

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		VS	VS	0
194	D-CONTC/30257/2024	ASWATHY S., I.A.S. GAYADHAR MOHAPATRA	ADV	//
		VS	VS	0
195	D-CONTC/30258/2024	SATYA RANJAN SAHOO PRAMOD KUMAR DASH	ADV.	//
		VS	VS	0
196	D-CONTC/30260/2024	ASWATHY S,IAS JATINDRA KUMAR PANDA	ADV.	//
		VS	VS	0
197	D-CONTC/30261/2024	ASWATHY S, I.A.S. MADHUSUDAN BHADRA	ADV	//
		VS	VS	0
198	D-CONTC/30262/2024	ARBIND AGAWAL, I.A.S. CHOUDHURI JAYA PRAKASH MOHANTY	ADV	//
		VS	VS	0
199	D-CONTC/30264/2024	NIRANJAN BEHERA, D.E.O. SURENDRA KUMAR BARIK	ADV.	//
		VS	VS	0
200	D-CONTC/30265/2024	ASWATHY S,IAS JAYA CHANDRA BHUYAN	ADV.	//
		VS	VS	0
201	D-CONTC/30270/2024	ISHWAR CHANDRA NAYAK, SUB COLLECTOR, BARIPADA UMAKANTA BHUYAN	ADV.	//
		VS	VS	0
202	D-CRLA/20842/2024	ISHWAR CHANDRA NAYAK, SUB COLLECTOR, BARIPADA DHANANJAYA BEHERA @ BAGA	NITYANANDA PANDA	CHAULIAGANJA /58 /2022
		VS	VS	0
203	D-CRLA/20870/2024	STATE OF ODISHA CHAGLU @ CHAGLA @ PRASANTA SINGH	RAMANI KANTA PATTANAIAK	JALESWAR /61 /2013
		VS	VS	0
204	D-CRLA/20871/2024	STATE OF ODISHA PRABIR SINGH	RAMESH CHANDRA MAHARANA	SPL.TASK FORCE /20 /2020
		VS	VS	0

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205	D-CRLA/20902/2024	STATE OF ODISHA MANOJ @ ANIL SAHU VS	UNMESH CHANDRA JENA VS	// DEOGARH /322 /2024 ()
206	D-CRLA/20931/2024	STATE OF ODISHA SANKAR BHOI VS	PRAFULLA KUMAR KAR VS	// SAINTALA /187 /2021 ()
207	D-CRLA/20973/2024	STATE OF ODISHA ASISH KUMAR PANDA VS	KASHINATH PATTANAIAK VS	// PUINTALA /175 /2018 ()
208	D-CRLA/21012/2024	STATE OF ODISHA PRAMOD BAGH VS	DURLLABHA RANJAN MISHRA VS	// HARABHANGA /59 /2013 ()
209	D-CRLMC/20819/2024	STATE OF ODISHA PADURAM PODH VS	SUSHANTA KUMAR JOSHI VS	// KOMNA PS /150 /2017 ()
210	D-CRLMC/20823/2024	STATE OF ODISHA SUNADHAR GADABA VS	ARIJEET MISHRA VS	// KOTPAD /95 /2013 ()
211	D-CRLMC/20826/2024	STATE OF ODISHA CHHABILAL PADHAN VS	RABINDRA NATH PRUSTY VS	// RENGALI /164 /2021 ()
212	D-CRLMC/20846/2024	STATE OF ODISHA RAMESH CHANDRA KANHAR VS	TRILOCHAN BARIK VS	// KHAJURIPADA /106 /2021 ()
213	D-CRLMC/20849/2024	STATE OF ODISHA BADRINATH SAHOO VS	BISWARANJAN DALAI VS	// //0 ()
214	D-CRLMC/20866/2024	STATE OF ODISHA SANGRAM KUMAR BISWAL VS	ADITI HOTA VS	// SAHID NAGAR P.S. /85 /2023 ()
215	D-CRLMC/20875/2024	STATE OF ODISHA RAJESH PATRA @ RAJA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// DHAULI PS /131 /2023 () //

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216	D-CRLMC/20879/2024	BASUDEB @ BASUDEV BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /104 /2023 () //
217	D-CRLMC/20883/2024	NITYANANDA DIGAL @ NITYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /78 /2008 () //
218	D-CRLMC/20884/2024	UTKAL KESHARI PAUL @ UTKALA KESHARI PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /75 /2024 () //
219	D-CRLMC/20911/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 () //
220	D-CRLMC/20919/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 () //
221	D-CRLMC/20923/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 () //
222	D-CRLMC/20928/2024	LATIFUR RAHEMAN VS SAMIMA KHATUN	SUJATA JENA VS	/ /0 () //
223	D-CRLMC/20937/2024	LAMBODAR KANHAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /150 /2012 () //
224	D-CRLMC/20940/2024	RABINDRA JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BUGUDA /208 /2019 () //
225	D-CRLMC/20946/2024	RABINDRA JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BUGUDA /21 /2018 () //
226	D-CRLMC/20948/2024	RACHIT RANJAN DAS VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 () //
227	D-CRLMC/20952/2024	RACHIT RANJAN DAS	SASWAT KUMAR ACHARYA	/ /0

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		VS	VS	0
		UNION OF INDIA		//
228	D-CRLMC/20959/2024	RAJESH AGARWAL	SASWAT KUMAR ACHARYA	//0
		VS	VS	0
		UNION OF INDIA		//
229	D-CRLMC/20965/2024	ABANTI DAS MOHAPATRA	BISHNU PRASAD RATH	//0
		VS	VS	0
		SARASWATI MOHARANA		//
230	D-CRLMC/20970/2024	BISHIKESAN NAIK	SUSHANTA KUMAR PRADHAN	BANTALA /413 /2022
		VS	VS	0
		STATE OF ODISHA		//
231	D-CRLMC/20978/2024	ABANTI DAS MOHAPATRA	BISHNU PRASAD RATH	//0
		VS	VS	0
		BIKRAM SINGH MOHARANA		//
232	D-CRLMC/20979/2024	JAGABANDHU PATRA	AVIJIT PATNAIK	VIGILANCE PS (BERHAMPUR) /26 /2019
		VS	VS	0
		STATE OF ODISHA(VIG.)		//
233	D-CRLMC/20999/2024	DILESWAR MALLICK	HAREKRUSHNA BABU	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-CRLMC/21003/2024	AJAYA KUMAR SWAIN	ASHOK KUMAR SWAIN 1	//0
		VS	VS	0
		MANOJ KUMAR DASH		//
235	D-CRLMC/21008/2024	KABITA PRADHAN	GHANASHYAM MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-CRLMC/21009/2024	AJAYA KUMAR SWAIN	ASHOK KUMAR SWAIN 1	//0
		VS	VS	0
		JITENDRA KUMAR BHUIAN		//
237	D-CRLMC/21011/2024	A. MAHALAXMI PATRO	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-CRLMC/21015/2024	DILLIP KUMAR BEHERA	DIPAK KUMAR SAHOO	//
		VS	VS	0

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239	D-CRLMC/21019/2024	STATE OF ODISHA PADMANABHA PRADHAN VS	GIRIJASANKAR NAYAK VS	// // ()
240	D-CRLMC/21020/2024	STATE OF ODISHA GOUTAM RAY VS	AMIT KUMAR NATH VS	// BYREE /104 /2021 ()
241	D-CRLMP/20814/2024	STATE OF ODISHA SARBESWAR PANIGRAHI VS	SIVA SANKAR CHAINI VS	// //0 ()
242	D-CRLMP/20827/2024	STATE OF ODISHA SADANANDA NAYAK VS	RABINDRANATH PRUSTY VS	// //0 ()
243	D-CRLMP/20839/2024	STATE OF ODISHA ANJAN PATNAIK VS	BIBHU PRASAD DAS VS	// //0 ()
244	D-CRLMP/20845/2024	STATE OF ODISHA RAKESH KUMAR PRADHAN VS COMMISSIONER OF POLICE, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// //0 ()
245	D-CRLMP/20861/2024	GANGA DAS VS	SUJIT KUMAR PATTNAIK VS	// //0 ()
246	D-CRLMP/20912/2024	STATE OF ODISHA DHANESWAR KANDI VS	PRADEEPTA KUMAR BEHERA VS	// //0 ()
247	D-CRLMP/20917/2024	STATE OF ODISHA NIRMALA PRADHAN VS	AMLAN SHAKTI PAUL VS	// //0 ()
248	D-CRLMP/20945/2024	STATE OF ODISHA K.GOPAL SUBUDHI VS	ALOK KUMAR MOHAPATRA VS	// //0 ()
249	D-CRLMP/20947/2024	STATE OF ODISHA BIKASH BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// //0 ()

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250	D-CRLREV/20810/2024	RUTURAJ NAG @ MANTU VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KOKSARA /62 /2024 0 //
251	D-CRLREV/20867/2024	BHABANI SHANKAR PATI @ NATA VS STATE OF ODISHA	BINI MISHRA VS	REMUNA /26 /2024 0 //
252	D-CRLREV/20891/2024	NILAKANTHA DASH VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	CUTTACK VIGILANCE /46 /2011 0 //
253	D-CRLREV/21027/2024	SUBHASHMITA BASTIA VS GOLAKH BIHARI BASTIA	AKASH BHUYAN VS	/ /0 0 //
254	D-CRLREV/21028/2024	SANKAR @ SHANKAR SAW VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	CHAULIAGANJA /20 /2024 0 //
255	D-ELPET/30075/2024	DIPALI DAS VS TANKADHAR TRIPATHY	BIDYADHAR MISHRA, SR.ADV. VS	// 0 //
256	D-FAO/30203/2024	MALAYA KUMAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTHAY VS	// 0 //
257	D-JCRLRV/20851/2024	GIBINDA@GANESH BARIK VS STATE OF ODISHA	ADV VS	/ /0 0 //
258	D-LAA/29878/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS CHANDRA SEKHAR SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
259	D-LAA/29880/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS SIBA PRASAD SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
260	D-LAA/29885/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR VS CHANDRA SEKHAR SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
261	D-LAA/29892/2024	SPECIAL LAND ACQUISITION OFFICER,SONEPUR	SWAYAMBHU MISHRA,A.S.C	//

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		VS	VS	0
262	D-MACA/29903/2024	SIBA PRASAD SAHU RENUBALA PARIDA	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
263	D-MACA/29904/2024	NIRANJAN BARIK AMLAN NATH	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
264	D-MACA/29906/2024	SAROJ KUMAR NAIK NOORAMA KHATOON	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
265	D-MACA/29908/2024	AQUEEB HUSSAIN KALINGA KESHARI PARIDA	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
266	D-MACA/29953/2024	UNIT MANAGER, MICRO LEASING AND FUNDING LTD., ROURKELA KANCHAN SAHOO	VS BIRANCHI NARAYAN RATH	// //
		VS	VS	0
267	D-MACA/29967/2024	SHAHNAWAZ AKHTAR NATIONAL INSURANCE CO. LT.D.	VS BHOY DASMOPATRA	// //
		VS	VS	0
268	D-MACA/30050/2024	LALITA SANDH D.M.,UNITED INDIA INSURANCE COMPANY LTD	VS PRAKASH KUMAR MOHANTY	// //
		VS	VS	0
269	D-MACA/30066/2024	KABIRAJ DAS THE MANAGER LEGAL ORIENTAL INSURANCE CO. LTD	VS RIMJHIMBALA PATI	// //
		VS	VS	0
270	D-MACA/30074/2024	BHASKAR NAIK THE ORIENTAL INSURANCE COMPANY LTD	VS SOMNATH ROY	// //
		VS	VS	0
271	D-MACA/30134/2024	BASANTI DIXIT B.M.,BAJAJ ALLIANZ GI. CO. L.T.D.	VS ADAM ALI KHAN	// //
		VS	VS	0
272	D-MACA/30182/2024	NAIMI BARALA NATIONAL INSURANCE CO. LT.D.	VS SUBRAT SATPATHY	// //
		VS	VS	0

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273	D-MACA/30235/2024	RAMAKRUSHNA NANDA NATIONAL INSURANCE CO. L.T.D VS AMIT KUMAR SAHOO	NIBEDITA MOHANTY VS	// // 0 //
274	D-MACA/30244/2024	LEGAL MANAGER,CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD VS SEBATI BEHURA	SOMNATH ROY VS	// // 0 //
275	D-MACA/30266/2024	THE D.M.,ORIENTAL INSURANCE CO. LTD VS MANASI NISHANK	SOMNATH ROY VS	// // 0 //
276	D-MATA/30089/2024	KADAMBINI SETHI VS PRATAP KUMAR DAS	BALARAM NAYAK VS	// // 0 //
277	D-MATA/30193/2024	SWAYAMPRAVA SAHOO VS DEBNAM PRIYADARSHI MANAS	AMLAN SHAKTI PAUL VS	// // 0 //
278	D-MSA/30146/2024	SARADA PRASANNA PATTNAIK VS HITECH ESTATE AND PROMOTERS PVT.	BISHNU PRASAD PRADHAN VS	// // 0 //
279	D-MSA/30154/2024	SARADA PRASANNA PATTNAIK VS HITECH ESTATE AND PROMOTERS PVT.	BISHNU PRASAD PRADHAN VS	// // 0 //
280	D-MSA/30161/2024	CENTRAL GOVERNMENT EMPLOYEES WELFARE HOING ORGANISATION VS KENDRIYA VIHAR RESIDENTS WELFARE ASSOCIATION	SARADA PRASANNA SARANGI VS	// // 0 //
281	D-RPFAM/29965/2024	SONALI BARIK VS RANJAN KUMAR BEHERA	PRIYA RANJAN SINGH VS	// // 0 //
282	D-RPFAM/30101/2024	CHANDRAKANTA SAHOO VS SRUTIREKHA SAHOO @ DAS	DIPTI RANJAN MOHAPATRA VS	// // 0 //
283	D-RSA/29918/2024	SUSILA SWAIN VS ALOK SWAIN	MALAYA KUMAR MISHRA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-RSA/30172/2024	GAURI SETHI VS EPARI PRATIBHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-RSA/30273/2024	MANORANJAN MALLICK VS ALLHADA KUMAR MOHAPATRA	PRAVU PITYARTHI KU. PANDIT VS	// 0 //
286	D-STREV/30184/2024	STATE OF ODISHA VS M/S. PRAXAIR INDIAN PRIVATE LIMITED,JAGATSINGHPUR	SUNIL MISHRA,,S.C VS	// 0 //
287	D-TRP(C)/30141/2024	MADHURI GANTHA @ BADIKA VS BIJAY BIDIKA	ARUN KUMAR MISHRA VS	// 0 //
288	D-TRPCRL/20986/2024	UMESH KURREY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TUREIKELA /234 /2022 0 //
289	D-WA/29863/2024	NILAMANI PADHI VS UCO BANK	SURENDRA NATH PANDA VS	// 0 //
290	D-WA/29924/2024	STATE OF ODISHA VS GHANASHYAM MUDULI	DEBASIS MOHAPTRA,A.S.C VS	// 0 //
291	D-WA/29928/2024	STATE OF ODISHA VS SARBESWAR SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
292	D-WA/29946/2024	STATE OF ODISHA VS SATYABHAMA SAHOO	SAMRESH JENA,A.S.C VS	// 0 //
293	D-WA/29980/2024	BIJAY KUMAR SETHY VS THASILDAR MARSHAGHAI	DURGA PRASAD JENA VS	// 0 //
294	D-WA/29985/2024	STATE OF ODISHA VS MINAKETAN RATHA	SANGRAM JENA,A.G.A VS	// 0 //
295	D-WA/29988/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//

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		VS	VS	0
296	D-WA/30002/2024	KAILASH CHANDRA SENAPATI STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	0
297	D-WA/30035/2024	SANTOSH KUMAR SAHU STATE OF ODISHA	KARUNAKAR DAS,A.S.C	//
		VS	VS	0
298	D-WA/30111/2024	LAXMAN KUMAR DHAL STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
299	D-WA/30127/2024	SRIKANTA PANIGRAHI STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	0
300	D-WA/30135/2024	SURYANARAYAN MOHANTY @ DALAI STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
301	D-WA/30142/2024	MANGAL PRASAD BHUE STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	0
302	D-WA/30160/2024	KADAMBINI PRADHAN STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
303	D-WA/30165/2024	SUSHIL KUMAR PATEL SATYANARAYN BAI	SHIVSANKAR MOHANTY	//
		VS	VS	0
304	D-WA/30175/2024	STATE OF ODISHA STATE OF ODISHA	SANJAYA RATH,A.S.C	//
		VS	VS	0
305	D-WA/30216/2024	SURENDRANATH BEHERA JITENDRA KUMAR SAMAL	BIKASH MISHRA	//
		VS	VS	0
306	D-WA/30269/2024	STATE OF ODISHA AMIYA KUMAR TRIPATHY	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0

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307	D-WP(C)/29864/2024	STATE OF ODISHA M. RAMEYA PATRO VS	K.LALITA KUMARI VS	// // 0
308	D-WP(C)/29887/2024	STATE OF ODISHA M/S UPENDRANATH SARADA MOHAVIDYALAYA VS	BIJAYA KUMAR ROUTRAY VS	// // 0
309	D-WP(C)/29895/2024	THE SECY, MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA S.G.KIRANBALA VS	LAKSMIDHAR KABI VS	// // 0
310	D-WP(C)/29897/2024 WP(C)/16956/2024	STATE OF ODISHA MANOJ KUMAR MAHAPATRA VS	SOUMYA JYOTI BISWAL VS	// // 0
311	D-WP(C)/29899/2024	THE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY RATNAKAR JENA VS	SIDHARTHA MISHRA VS	// // 0
312	D-WP(C)/29901/2024 WP(C)/16986/2024	STATE OF ODISHA VISWASS (VIVEKANANDA INSTITUTE OF SOCIAL WORK AND SOCIAL SCIENCE) COLLEGE OF MANAGEMENT VS	SIDHARTHA MISHRA VS	// // 0
313	D-WP(C)/29902/2024 WP(C)/16961/2024	STATE OF ODISHA CHANDRA SEKHAR SINGH VS	SOUMYA MISHRA VS	// // 0
314	D-WP(C)/29905/2024	STATE OF ODISHA SUKANTI MUKHI VS	SHAKTI DATTA TRIPATHY SUBHRANSU BHUSAN MOHANTY	// // 0
315	D-WP(C)/29907/2024	STATE OF ODISHA KARUNAKAR MOHAPATRA VS	DILIP KUMAR PATNAIK VS	// // 0
316	D-WP(C)/29909/2024	STATE OF ODISHA MITANJALI DALEI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
317	D-WP(C)/29910/2024	STATE OF ODISHA NIRMAL NAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/29911/2024	RAJENDRA PRASAD PRATIHARI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
319	D-WP(C)/29913/2024	RANJIT NAYAK VS THE VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	ASUTOSH SAHOO VS	// 0 //
320	D-WP(C)/29915/2024	M/S. SHANTI CONSTRUCTION SAMBALPUR PVT. LTD. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
321	D-WP(C)/29916/2024	KAILASH CHANDRA PANDA VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
322	D-WP(C)/29917/2024	ODISHA STATE FINANCIAL CORPORATION VS SARAT KUMAR NAYAK	SATYAJIT PATTANAİK VS	// 0 //
323	D-WP(C)/29919/2024	CHARANA BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
324	D-WP(C)/29921/2024	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
325	D-WP(C)/29923/2024	NARAYAN PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
326	D-WP(C)/29925/2024	SUSANTA BADARAITA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
327	D-WP(C)/29926/2024	KISHORE KUMAR BARIK VS CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	SHASHI BHUSAN JENA VS	// 0 //
328	D-WP(C)/29927/2024	RASHMI RANJAN GHADEI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
329	D-WP(C)/29929/2024	PRAFULLA KUMAR ROUT	DHULESWAR CHOUDHURY	//

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		VS	VS	0
330	D-WP(C)/29930/2024	STATE OF ODISHA PRATAP KUMAR DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
331	D-WP(C)/29931/2024	STATE OF ODISHA PRAFULL KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
332	D-WP(C)/29932/2024	STATE OF ORISSA SUBRAT KUMAR PANY	ASISH MISHRA	//
		VS	VS	0
333	D-WP(C)/29933/2024	STATE OF ODISHA KARTIK ROUT	ANJAN KUMAR BISWAL	//
		VS	VS	0
334	D-WP(C)/29935/2024	STATE OF ODISHA SUDHIR KUMAR BEHERA	ASISH MISHRA	//
		VS	VS	0
335	D-WP(C)/29936/2024	STATE OF ODISHA PITABAS PRADHAN	ANJAN KUMAR BISWAL	//
		VS	VS	0
336	D-WP(C)/29937/2024	STATE OF ODISHA SEEMA SAHU	ASISH MISHRA	//
		VS	VS	0
337	D-WP(C)/29938/2024	STATE OF ODISHA SUKANTA ROUT	ANJAN KUMAR BISWAL	//
		VS	VS	0
338	D-WP(C)/29939/2024	STATE OF ODISHA PARESH KUMAR BEHERA	ASISH MISHRA	//
		VS	VS	0
339	D-WP(C)/29940/2024	STATE OF ODISHA MANASMITA KABI	ASISH MISHRA	//
		VS	VS	0
340	D-WP(C)/29941/2024	STATE OF ODISHA BAIDYANATH PUHAN	SUBHADUTTA ROURTRAY	//
		VS	VS	0

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341	D-WP(C)/29942/2024	STATE OF ODISHA ARUNA SWAIN VS	ASISH MISHRA VS	// // 0
342	D-WP(C)/29943/2024	STATE OF ODISHA BIDYUTPRAVA HOTA VS	JAYANANDA JENA VS	// // 0
343	D-WP(C)/29944/2024	STATE OF ODISHA PROMILA TETE VS	ASISH MISHRA VS	// // 0
344	D-WP(C)/29945/2024	STATE OF ODISHA BHABANI SHANKAR KHUNTIA VS	NALINI KANTA DASH VS	// // 0
345	D-WP(C)/29947/2024	AUTORISED OFFICER, PUNJAB NATIONAL BANK, BBSR ROSE HEMALATA KULLU VS	ASISH MISHRA VS	// // 0
346	D-WP(C)/29948/2024	STATE OF ODISHA PRAVAKAR NAIK VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
347	D-WP(C)/29949/2024	STATE OF ODISHA ASIMANANDA RAY VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
348	D-WP(C)/29950/2024	STATE OF ODISHA SARAT CHANDRA BARAL VS	GOPINATH MISHRA VS	// // 0
349	D-WP(C)/29951/2024	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRABHAT KUMAR DASH VS	// // 0
350	D-WP(C)/29952/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. BBSR SAKUNTALA SWAIN VS	GOPINATH MISHRA VS	// // 0
351	D-WP(C)/29954/2024	STATE OF ODISHA BIRAKISHORE MISHRA VS	KISHORE CHANDRA PRADHAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/29955/2024	RAMANATH DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
353	D-WP(C)/29956/2024	RAKHEE MOHANTY VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
354	D-WP(C)/29957/2024	BRAJA DASH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
355	D-WP(C)/29958/2024	RANJAN KUMAR GEDI VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
356	D-WP(C)/29959/2024	JAGAMOHAN PRADHAN VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
357	D-WP(C)/29960/2024	M/S. JAGAT JANANI SERVICES PVT.LTD.,KEONJHAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
358	D-WP(C)/29962/2024	PARBATI SANDHIBIGRAHA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
359	D-WP(C)/29964/2024	BASUDEV SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
360	D-WP(C)/29966/2024	NEELADRI PRASAD ROUT VS THE BRANCH MANAGER, M/S PUNJAB AND SIND BANK, ASHOK NAGAR, BBSR	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
361	D-WP(C)/29968/2024	AKSHYA KUMAR DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
362	D-WP(C)/29970/2024	MALATI DEI VS LIC HOUSING FINANCE LTD, BBSR	GOPAL KRUSHNA MOHANTY VS	// 0 //
363	D-WP(C)/29972/2024	BALARAM INSTITUTE OF MEDICAL SCIENCE	GYANA RANJAN SETHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/29973/2024	STATE OF ODISHA KALAKAR DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
365	D-WP(C)/29974/2024	STATE OF ORISSA TURAM PURTY	AJAYA KUMAR MOHARANA	//
		VS	VS	0
366	D-WP(C)/29975/2024	STATE OF ODISHA SATRUGHANA BISWAL	SITANSU MOHAN SINGH	//
		VS	VS	0
367	D-WP(C)/29976/2024	STATE OF ORISSA RATHIA MUNDA	AJAYA KUMAR MOHARANA	//
		VS	VS	0
368	D-WP(C)/29977/2024	STATE OF ODISHA PUSPANJALI SAHOO	SIDHARTHA MISHRA	//
		VS	VS	0
369	D-WP(C)/29978/2024	STATE OF ODISHA CHANDRAHASA BEHERA	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
370	D-WP(C)/29982/2024	STATE OF ODISHA SUSHILA NAIK @ NAHAK	BRUNDABAN ROUT	//
		VS	VS	0
371	D-WP(C)/29984/2024	STATE OF ODISHA UMAKANTA BEHERA	SAROJ KUMAR DASH	//
		VS	VS	0
372	D-WP(C)/29986/2024	STATE OF ODISHA S.K.MEHER ALLI	SAROJ KUMAR DASH	//
		VS	VS	0
373	D-WP(C)/29989/2024	STATE OF ODISHA EXECUTIVE ENGINEER, SUB-DIVISION-I, BHUTAPARA, TPWODL	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
374	D-WP(C)/29991/2024	MOHAMMED SHAMSHAD ALLI SAILABALA JENA	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/29992/2024	STATE OF ODISHA LAXMI NAREN @ LAXMI NARAYAN PADHAN VS	NIRANJAN MAHARANA VS	// // 0
376	D-WP(C)/29993/2024	STATE OF ODISHA M/S VASUNDHARA LAND AND DEVELOPERS PVT.LTD. VS	DEBA KUMAR RATH VS	// // 0
377	D-WP(C)/29995/2024	SUBHADRA KAR BRACE FOX CONSULTANT PRIVATE LIMITED VS	SIDHARTHA DAS VS	// // 0
378	D-WP(C)/29996/2024	STATE OF ORISSA NURSINGH PRASAD SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
379	D-WP(C)/29997/2024	STATE OF ODISHA DHANI RAM ORAM VS	NIRANJAN MAHARANA VS	// // 0
380	D-WP(C)/29998/2024	STATE OF ODISHA MAHESH CHANDRA RAY VS	ATUL KUMAR MOHANTY VS	// // 0
381	D-WP(C)/30000/2024	STATE OF ODISHA MINAKHI JENA VS	SANJAY KUMAR SAMANTARAY VS	// // 0
382	D-WP(C)/30001/2024	STATE OF ODISHA ASHOK KUMAR SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
383	D-WP(C)/30003/2024	STATE OF ODISHA PRATAP SWAIN VS	PRAMOD KISHOR CHAND VS	// // 0
384	D-WP(C)/30004/2024	GOVT OF ODISHA VIJAYALAXMI NAYAK VS	A.K.ROUT VS	// // 0
385	D-WP(C)/30005/2024	STATE OF ODISHA PRAHALLAD KUMAR JENA VS NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// // 0 //

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386	D-WP(C)/30006/2024	JAGABANDHU TRIPATHY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
387	D-WP(C)/30007/2024	MADHUSUDAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
388	D-WP(C)/30008/2024	HARIHAR BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
389	D-WP(C)/30009/2024	HARSA CHANDRA MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
390	D-WP(C)/30010/2024	SANKARSAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
391	D-WP(C)/30011/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
392	D-WP(C)/30012/2024	NABAKISHORE DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
393	D-WP(C)/30013/2024	PRAVAKAR MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
394	D-WP(C)/30014/2024	PRAMODNATH THAKUR VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
395	D-WP(C)/30015/2024	CHAKRADHAR DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
396	D-WP(C)/30016/2024	SHYAM SUNDAR SHARMA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
397	D-WP(C)/30017/2024	BIRABAR BEHERA	NIRANJAN BISWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/30020/2024	SARAT CHANDRA MISHRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/30021/2024	MAKALINGA GAHIR	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/30022/2024	SANTOSH KUMAR GARANAYAK	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/30024/2024	SIBARAM MISHRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/30025/2024	KABITA PARIDA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/30026/2024	SENHALATA TRIPATHY	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/30027/2024	ANITH GOSHA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/30028/2024	NANDIN BEHERA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/30029/2024	THE EXECUTIVE ENGINEER (ELECT) RAYAGADA	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		SNEHALATA SAHOO		//
407	D-WP(C)/30030/2024	THE EXECUTIVE ENGINEER (ELECT) RAYAGADA	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		MUKESH GULANI		//
408	D-WP(C)/30031/2024	BINODINI SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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409	D-WP(C)/30033/2024	STATE OF ODISHA AUGUSTIN KANDAI BURU VS	SUDHIR KUMAR MALLICK VS	// // 0
410	D-WP(C)/30036/2024	STATE OF ODISHA SACHIKANTA BEHERA VS	ASISH MISHRA VS	// // 0
411	D-WP(C)/30037/2024	STATE OF ODISHA RAJANI PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// // 0
412	D-WP(C)/30038/2024	STATE OF ODISHA REENA SAHU VS	RABINDRA KUMAR PATNAIK VS	// // 0
413	D-WP(C)/30039/2024	D.F.O.GHUMSUR M/S. ARRDY ENGINEERING INNOVATIONS PVT. LTD, SUNDARGARH VS	VIPIN UPADHYAY VS	// // 0
414	D-WP(C)/30041/2024	UNION OF INDIA THE EXECUTIVE ENGINEER (ELECT.), RAYAGADA ELECTRICAL DIVISION (RED), TP	PRASANTA KUMAR TRIPATHY VS	// // 0
415	D-WP(C)/30042/2024	HEMANT GULANI DIPTI RANJAN DASH VS	ASISH MISHRA VS	// // 0
416	D-WP(C)/30044/2024	STATE OF ODISHA BANSHIDHAR DALAI VS	JYOTIRMAY GUPTA VS	// // 0
417	D-WP(C)/30045/2024	STATE OF ODISHA SHUBHRA JENA VS	ASISH MISHRA VS	// // 0
418	D-WP(C)/30046/2024	STATE OF ODISHA RAGHURAM SAHU VS	GOPINATH MISHRA VS	// // 0
419	D-WP(C)/30047/2024	COLLECTOR, GAJAPATI ARUN KUMAR SINGH VS UNION OF INDIA	MANAS RANJAN DHAL VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/30048/2024	BALARAM INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
421	D-WP(C)/30049/2024	SHAKTI PRASAD MOHANTY VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
422	D-WP(C)/30051/2024	NIRANJAN MAHARANA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
423	D-WP(C)/30052/2024	ARCHANA RANI KAR VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
424	D-WP(C)/30053/2024	AMALENDU DASH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
425	D-WP(C)/30054/2024	SURESH CHANDRA BARIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
426	D-WP(C)/30056/2024	SUNIL KERKETTA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
427	D-WP(C)/30057/2024	ABHISHEK PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
428	D-WP(C)/30059/2024	DIPAK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
429	D-WP(C)/30060/2024	BAIJAYANTI KUJUR VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
430	D-WP(C)/30062/2024	SAROJ KUMAR JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
431	D-WP(C)/30063/2024	ATISH BISWAL	ASISH MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	D-WP(C)/30064/2024	STATE OF ODISHA BISHNU CHARAN ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
433	D-WP(C)/30065/2024	STATE OF ODISHA BHARAT CHANDRA BARIK	SANJIB MOHANTY	//
		VS	VS	0
434	D-WP(C)/30067/2024	STATE OF ODISHA M/S.TKP PROJECTS PRIVATE LTD.,SAMBALPUR	RAJJEET ROY	//
		VS	VS	0
435	D-WP(C)/30068/2024	MICRO SMALL AND MEDIUM ENTERPRISE, SUNDERGARH SASWAT MISHRA	BIDYADHAR MANSING	//
		VS	VS	0
436	D-WP(C)/30069/2024	STATE OF ODISHA BHANJA KISHORE SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
437	D-WP(C)/30070/2024	STATE OF ODISHA ATISH BISWAL	ASISH MISHRA	//
		VS	VS	0
438	D-WP(C)/30071/2024	STATE OF ODISHA BRAJABANDHU TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
439	D-WP(C)/30072/2024	STATE OF ODISHA SUSHANSHU SEKHAR SAHOO	ASISH MISHRA	//
		VS	VS	0
440	D-WP(C)/30076/2024	STATE OF ODISHA AMBIKA DAS	ARUN KUMAR PATRA	//
		VS	VS	0
441	D-WP(C)/30077/2024	STATE OF ORISSA SUSAMA MALLICK	DINESH RAY	//
		VS	VS	0
442	D-WP(C)/30079/2024	STATE OF ODISHA. CHINTAMANI KISHAN	ASISH MISHRA	//
		VS	VS	0

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443	D-WP(C)/30080/2024	STATE OF ODISHA M/S ARYANS INFRASTRUCTURE PVT.LTD. VS	ANAM CHARAN PANDA VS	// // 0
444	D-WP(C)/30081/2024	STATE OF ODISHA SUDAM CHARAN SAHU VS	BISWA RANJAN DAS VS	// // 0
445	D-WP(C)/30082/2024	KAMA SAHU PRADIP KUMAR SENAPATI VS	RAMESH KUMAR SAHU VS	// // 0
446	D-WP(C)/30083/2024	STATE OF ODISHA RATNAKAR SAHOO VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
447	D-WP(C)/30084/2024	STATE OF ODISHA BHAGABAN SAHU VS	BISWA RANJAN DAS VS	// // 0
448	D-WP(C)/30085/2024	TINGIRI SAHU DEEPAK KUMAR MOHAPATRA VS	RAMESH KUMAR SAHU VS	// // 0
449	D-WP(C)/30086/2024	STATE OF ODISHA NASIMA BANO VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
450	D-WP(C)/30087/2024	STATE OF ODISHA BANAJA PAIKARAY VS	RAMESH KUMAR SAHU VS	// // 0
451	D-WP(C)/30088/2024	STATE OF ODISHA AKHYUARNA KUMARI SATAPATHY@AKHYUARNA SATAPATHY VS	BISWA RANJAN DAS VS	// // 0
452	D-WP(C)/30090/2024	SANYASI NAYAK CHINMAYEE NANDA VS	RAMESH KUMAR SAHU VS	// // 0
453	D-WP(C)/30091/2024	STATE OF ODISHA SITA SAHU VS	BISWA RANJAN DAS VS	// // 0
		SADHABANI SAHU		//

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454	D-WP(C)/30092/2024	SULOCHANA DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
455	D-WP(C)/30093/2024	SONALI SAMANTARAY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
456	D-WP(C)/30094/2024	BHARAT CHARAN SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
457	D-WP(C)/30095/2024	KABITA SAHU VS BASANTA PANDA	BISWA RANJAN DAS VS	// 0 //
458	D-WP(C)/30097/2024	KSHIRODA KUMAR PANDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
459	D-WP(C)/30099/2024	SARITA SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
460	D-WP(C)/30100/2024	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
461	D-WP(C)/30102/2024	AKASH TIU VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
462	D-WP(C)/30103/2024	BISWANATH JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
463	D-WP(C)/30104/2024	PRATIVA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
464	D-WP(C)/30105/2024	DEBENDRA SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
465	D-WP(C)/30106/2024	BASANTI DAS	SUDHIR KUMAR MALLICK	//

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		VS	VS	0
		STATE OF ODISHA		//
466	D-WP(C)/30107/2024	SUBASH CHANDRA PELLA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
467	D-WP(C)/30110/2024	DINABANDHU SAHOO	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
468	D-WP(C)/30112/2024	TUSARKANTI ROUT	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
469	D-WP(C)/30113/2024	DAMODAR PANIGRAHI	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
470	D-WP(C)/30114/2024	PRAMOD KUMAR PATRA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	D-WP(C)/30115/2024	PRAVATI MOHANTA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
472	D-WP(C)/30116/2024	KESHAB CHANDRA ROUT	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
473	D-WP(C)/30117/2024	DHIRAJ KUMAR	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
		LOPAMUDRA MOHAPATRA		//
474	D-WP(C)/30118/2024	RAMESH SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
475	D-WP(C)/30119/2024	SAILABALA SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
476	D-WP(C)/30122/2024	RAGHUNATH BEHERA	SANJIB KUMAR RATH	//
		VS	VS	0

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477	D-WP(C)/30124/2024	STATE OF ORISSA LILIMA MALLICK VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
478	D-WP(C)/30125/2024	STATE OF ODISHA BHASKAR CHANDRA BISWAL VS	SANJIB KUMAR RATH VS	// // 0
479	D-WP(C)/30128/2024	STATE OF ORISSA BISWAJIT MUDULI VS	AGASTI KANUNGO VS	// // 0
480	D-WP(C)/30129/2024	STATE OF ODISHA SHRADHASHREE SAHOO VS	AMITAV TRIPATHY VS	// // 0
481	D-WP(C)/30130/2024	STATE OF ODISHA BIHARILAL PATEL VS	SANJIB KUMAR RATH VS	// // 0
482	D-WP(C)/30133/2024	STATE OF ORISSA SANTANU PANIGRAHI VS	SANJIB KUMAR RATH VS	// // 0
483	D-WP(C)/30136/2024	STATE OF ORISSA NARAYAN PRADHAN VS	SANJIB KUMAR RATH VS	// // 0
484	D-WP(C)/30137/2024	STATE OF ORISSA JAGANNATH MOHANTY VS	AGASTI KANUNGO VS	// // 0
485	D-WP(C)/30139/2024	STATE OF ODISHA TUNA PRADHAN VS	SANJIB KUMAR RATH VS	// // 0
486	D-WP(C)/30140/2024	STATE OF ORISSA GOBINDA CHANDRA SETHI VS	SANJIB KUMAR RATH VS	// // 0
487	D-WP(C)/30143/2024	STATE OF ORISSA JITENDRA NARAYAN JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-WP(C)/30144/2024	GOURIBALA GIRI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
489	D-WP(C)/30145/2024	SRIDHAR PRADHAN VS KAILASH CHANDRA ROUT	SANJIB KUMAR BHANJADEO VS	// 0 //
490	D-WP(C)/30147/2024	PRATIMA KUMARI SWAIN VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
491	D-WP(C)/30148/2024	RUNI MALATI KHORA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
492	D-WP(C)/30149/2024	SAMSUL AREFIN VS COMMNR-CUM SECY, S AND ME DEPT	RAMESH CHANDRA MISHRA VS	// 0 //
493	D-WP(C)/30150/2024	PANCHANAN RANASINGH VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
494	D-WP(C)/30151/2024	SARAT KUMAR PANDA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
495	D-WP(C)/30152/2024	RAMAKRUSHNA GIRI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
496	D-WP(C)/30153/2024	AKSHAYA KUMAR SINGH VS COMMNR CUM SECY, S AND ME. DEPT, BBSR	RAMESH CHANDRA MISHRA VS	// 0 //
497	D-WP(C)/30155/2024	ASOKA KUMAR SENAPATI VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
498	D-WP(C)/30156/2024	MADANESWAR SHG, KENDRAPARA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
499	D-WP(C)/30157/2024	NARAYAN SWAIN	GOPAL KRUSHNA NANDA	//

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		VS	VS	0
		STATE OF ORISSA		//
500	D-WP(C)/30158/2024	PURNA CHANDRA SAHOO	BASUDEV BARIK	//
		VS	VS	0
		THE NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI		//
501	D-WP(C)/30159/2024	RAMA CHANDRA BHUYAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
502	D-WP(C)/30162/2024	BIJAYALAXMI HARICHANDAN	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
503	D-WP(C)/30163/2024	BISWAMITRA SETH	JIBAN RANJAN DASH	//
		VS	VS	0
		COLLECTOR AND D.M. SONEPUR		//
504	D-WP(C)/30167/2024	DINABANDHU PANDA	BHABA RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
505	D-WP(C)/30169/2024	DIN DAYAL MODI	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		THE COMMNR CUM SECY, HOME DEPT., BBSR		//
506	D-WP(C)/30170/2024	JATINDRA ACHARYA	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
507	D-WP(C)/30171/2024	DILLIP KUMAR MISHRA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		MCL., ANGUL		//
508	D-WP(C)/30176/2024	M/S SHRIRAM FINACE LTD.	RANJAN KUMAR NAYAK	//
		VS	VS	0
		THE SECRETARY, SCDRC, ODISHA		//
509	D-WP(C)/30177/2024	KISHORE CHANDRA PRADHAN	BHABA RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
510	D-WP(C)/30180/2024	KANAKA PATEL	AMITABH MISHRA	//
		VS	VS	0

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511	D-WP(C)/30185/2024	THE SUNDERGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD, SUNDERGARH INDIRA PRIYADARSHINI VS STATE OF ODISHA	RAJEET ROY VS	// // 0 //
512	D-WP(C)/30186/2024	DUSHASAN ROUT VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
513	D-WP(C)/30187/2024	LOKANATH SWAIN VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
514	D-WP(C)/30189/2024	BALARAM SARANGI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
515	D-WP(C)/30192/2024	KRUSHNA CHANDRA MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
516	D-WP(C)/30195/2024	PIJUS BARAL VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
517	D-WP(C)/30197/2024	BIJAYA HIAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
518	D-WP(C)/30198/2024	DAMBARUDHAR SETHI VS THE CHIEF GENERAL MANAGER, SBI, BBSR	ROHIT RANJAN RAY VS	// 0 //
519	D-WP(C)/30200/2024	KUNJALATA MOHANTY VS ADDITIONAL DISTRICT MAGISTRATE, KHURDA	SAMARENDRA KUMAR MOHANTY VS	// 0 //
520	D-WP(C)/30202/2024	CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	// 0 //
521	D-WP(C)/30205/2024	NIRJHARANI SUNA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //

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522	D-WP(C)/30206/2024	TRIBAL DEVELOPMENT COOP. CORP. OF ODISHA LTD., BBSR VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BHAGABAN MOHANTY VS	// 0 //
523	D-WP(C)/30207/2024	BHAIRABA MAHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
524	D-WP(C)/30210/2024	AJIT KUMAR KULDEEP VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
525	D-WP(C)/30212/2024	BISHNU PRASAD GOUDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
526	D-WP(C)/30213/2024	DULI KISKU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
527	D-WP(C)/30214/2024	RAJKISHORE ROUL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
528	D-WP(C)/30215/2024	RABI NARAYAN JENA @ RABINDRA KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
529	D-WP(C)/30218/2024	BHARATI TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
530	D-WP(C)/30220/2024	RUKMANI BINDHANI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
531	D-WP(C)/30222/2024	JHARANA MALLIK@MALIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
532	D-WP(C)/30225/2024	MANDA SHYAMAGHANA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
533	D-WP(C)/30228/2024	GYANENDRANATH BEHERA	DILLIP KUMAR MOHANTY	//

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		VS	VS	0
		UNION OF INDIA		//
534	D-WP(C)/30229/2024	YASOBANTA KUMAR NAYAK	BIDYADHAR MANSING	//
		VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR, STATE BANK OF INDIA		//
535	D-WP(C)/30232/2024	SURAMA KUMARI PUSTY	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
536	D-WP(C)/30233/2024	SILA SATYARANJAN PATRO	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
537	D-WP(C)/30237/2024	DR.PRAMOD KUMAR MOHANTY	TUSAR KUMAR MISHRA	//
		VS	VS	0
		COMMNR CUM SECY TO GOVT.HEALTH AND FAMILY WELFARE DEPT., BBSR		//
538	D-WP(C)/30239/2024	SATYARUPA MOHANTY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
539	D-WP(C)/30243/2024	PRAFULLA KUMAR MOHARANA	BHABA RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
540	D-WP(C)/30247/2024	KESHAB SETHI	BHABA RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
541	D-WP(C)/30249/2024	SABITA MEHER	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
542	D-WP(C)/30252/2024	LABANIDHAR KISAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
543	D-WP(C)/30255/2024	GITANJALI MALIK	JUDHISTHIR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
544	D-WP(C)/30259/2024	RANIMANI MURMU	BIDYADHAR MANSING	//
		VS	VS	0

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545	D-WP(C)/30263/2024	UNION OF INDIA NIRANJAN BISWAL VS	RAKESH KUMAR MALLICK VS	// // 0
546	D-WP(C)/30267/2024	MANAGING DIRECTOR, DE LAGE FINANCIAL SERVICES LTD.,MUMBAI BIJAY KUMAR SATAPATHY VS	GYANA RANJAN SETHI VS	// // 0
547	D-WP(C)/30268/2024	STATE OF ODISHA PRIYAVRATA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0
548	D-WP(C)/30271/2024	STATE OF ODISHA REKH SINGH MEENA VS	MANOJA KUMAR KHUNTIA VS	// // 0
549	D-WP(C)/30272/2024	DIRECTOR GENERAL, RPF, NEW DELHI MAHIPAT LAL PATEL VS	KAMAL BEHARI PANDA VS	// // 0
550	D-WP(C)/30274/2024	STATE OF ODISHA GIRIJA SHANKAR MOHAPATRA VS	BAIDHAR SAHOO VS	// // 0
551	D-WP(C)/30276/2024	REGISTRAR,COOPERATIVE SOCIETIES, BBSR SUKANTA SEKHAR SATAPATHY VS	BAIDHAR SAHOO VS	// // 0
552	D-WP(C)/30277/2024	REGISTRAR,COOPERATIVE SOCIETIES, BBSR BASANTEE ORAM VS	BAIDHAR SAHOO VS	// // 0
553	D-WP(C)/30278/2024	STATE OF ODISHA HEMANTA BARIK VS	RANJIT SAMAL VS	// // 0
554	D-WP(C)/30279/2024	STATE OF ODISHA SATYABATI HARIPAL VS	RANJIT SAMAL VS	// // 0
555	D-WP(C)/30280/2024	STATE OF ODISHA RABINDRA DHARUA VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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556	D-WP(C)/30281/2024	FULBAS EKKA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
557	D-WP(C)/30282/2024	SAMBIT SWAIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
558	D-WP(C)/30283/2024	ITISHREE PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
559	D-ABLAPL/20809/2024	ASWINI JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARI /360 /2024 0 //
560	D-ABLAPL/20811/2024	SK. AJHARUDDIN VS STATE OF ODISHA	AJIT KUMAR RAVT VS	BONTH /114 /2024 0 //
561	D-ABLAPL/20812/2024	RABINDRA BARAL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	JODAPADAR /28 /2024 0 //
562	D-ABLAPL/20813/2024	KHIRA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /154 /2024 0 //
563	D-ABLAPL/20817/2024	DHARMENDRA SAHOO VS STATE OF ODISHA	ANNADA SANKAR JENA VS	CHANDANPUR /132 /2023 0 //
564	D-ABLAPL/20820/2024	SIGMA RANJAN PATTANAİK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /108 /2024 0 //
565	D-ABLAPL/20821/2024	BISWAJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /39 /2024 0 //
566	D-ABLAPL/20822/2024	TULU NAYAK @ REHAN VS STATE OF ODISHA	SANJIT MISHRA VS	CUTTACK SADAR /110 /2024 0 //
567	D-ABLAPL/20824/2024	KARTICK DAS	KHUSBU PANIGRAHI	BASTA /127 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	D-ABLAPL/20825/2024	STATE OF ODISHA JIGAL KUMAR BISOYI @ JAGALA	LAMBODOR ACHARI	// BUGUDA /228 /2018
		VS	VS	()
569	D-ABLAPL/20829/2024	STATE OF ODISHA SIDHANTA KAR @ SIDHARTHA KARA	UMAKANTA BARIK	// KOTPAD /17 /2020
		VS	VS	()
570	D-ABLAPL/20830/2024	STATE OF ODISHA RAHUL PANGI	ARIJEET MISHRA	// JEYPORE SADAR /73 /2024
		VS	VS	()
571	D-ABLAPL/20832/2024	STATE OF ODISHA BIGYANSHU BEHERA	ASUTOSH TRIPATHY	// ANGUL SADAR PS /364 /2024
		VS	VS	()
572	D-ABLAPL/20833/2024	STATE OF ODISHA NAKULA PATI	DEEPALI MAHAPATRA	// KUMBHARAPARA /199 /2024
		VS	VS	()
573	D-ABLAPL/20834/2024	STATE OF ODISHA NAKULA PATI	DEEPALI MAHAPATRA	// KUMBHARAPARA /208 /2024
		VS	VS	()
574	D-ABLAPL/20835/2024	STATE OF ODISHA BASANTA BISOI @ BASANTA KUMAR BISOYI	S.S.RAY (2)	// BHANJANAGAR /170 /2012
		VS	VS	()
575	D-ABLAPL/20837/2024	STATE OF ODISHA BIPLABA HOTA	ANNADA SANKAR JENA	// PURI SADAR /271 /2024
		VS	VS	()
576	D-ABLAPL/20840/2024	STATE OF ODISHA BHARAT PARIDA	CHITTA RANJAN SAHU	// ASKA /316 /2024
		VS	VS	()
577	D-ABLAPL/20844/2024	STATE OF ODISHA SURU DORA @ SUGRIBA DORA	JAGABANDHU SAHU	// PUINTALA /199 /2024
		VS	VS	()
578	D-ABLAPL/20847/2024	STATE OF ODISHA PRAKASH BISWAL	DEEPAK RANJAN PARIDA	// KANAS /160 /2018
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	D-ABLAPL/20848/2024	STATE OF ODISHA GOBARDHAN NAIK VS	DURGADATTA MOHAPATRA VS	// KOMNA PS /164 /2013 ()
580	D-ABLAPL/20855/2024	STATE OF ODISHA BIKRAM SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /557 /2024 ()
581	D-ABLAPL/20858/2024	STATE OF ODISHA BANAMALI DAS VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /392 /2024 ()
582	D-ABLAPL/20860/2024	STATE OF ODISHA PRASANTA SAHU VS	SARAT KUMAR JENA VS	// BEGUNIAPADA /308 /2024 ()
583	D-ABLAPL/20863/2024	STATE OF ODISHA BASANTA BEHERA VS	SARAT KUMAR JENA VS	// BEGUNIAPADA /308 /2024 ()
584	D-ABLAPL/20864/2024	STATE OF ODISHA DEEPU DAKUA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /379 /2024 ()
585	D-ABLAPL/20869/2024	STATE OF ODISHA BASUDEV PODH VS	DURGADATTA MOHAPATRA VS	// KOMNA PS /164 /2013 ()
586	D-ABLAPL/20872/2024	STATE OF ODISHA LITU @ SAHAJAD KHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /379 /2024 ()
587	D-ABLAPL/20873/2024	STATE OF ODISHA AKASH MALAKAR @ AMIT MALAKAR VS	BHARAT BHUSAN ROURTRAY VS	// BANDOMUNDA /142 /2024 ()
588	D-ABLAPL/20874/2024	STATE OF ODISHA RADHE MAHANTA @ MAHANTO VS	BHARAT BHUSAN ROURTRAY VS	// RAGHUNATHPALI /320 /2024 ()
589	D-ABLAPL/20878/2024	STATE OF ODISHA HEMALATA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// SECTOR-3 /97 /2023 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	D-ABLAPL/20888/2024	SHANKAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /295 /2023 () //
591	D-ABLAPL/20890/2024	NARENDRA OJHA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	DELANGA /252 /2024 () //
592	D-ABLAPL/20894/2024	CHANDAN @ AJIT SETHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /634 /2023 () //
593	D-ABLAPL/20895/2024	D. TEJESWAR RAO @ ROHAN RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /180 /2024 () //
594	D-ABLAPL/20896/2024	AJAY KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /235 /2024 () //
595	D-ABLAPL/20898/2024	DAMBARUDHAR MALLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /235 /2024 () //
596	D-ABLAPL/20899/2024	RUPESH PADHAN @ GIRIDHARI VS STATE OF ODISHA	PRATIMA NAYAK VS	SOHELLA /130 /2022 () //
597	D-ABLAPL/20900/2024	DIPU @ ASHIS SETHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CHANDAPUR /100 /2024 () //
598	D-ABLAPL/20901/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	KENDRAPARA SADAR /747 /2023 () //
599	D-ABLAPL/20903/2024	SASIREKHA SAHU @ SASI SAHU VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BALIMI /154 /2024 () //
600	D-ABLAPL/20904/2024	PARAMANANDA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 () //
601	D-ABLAPL/20905/2024	RABINDRA SENAPATI	SAMARENDRA BAHADUR	AUL /227 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	D-ABLAPL/20908/2024	STATE OF ODISHA GANESH SAHOO @ GANESWAR SAHOO	PRADIPTA BEURA	// //0
		VS	VS	()
603	D-ABLAPL/20910/2024	STATE OF ODISHA GOPAL CHANDRA JENA @ GOPAL JENA	PRADIPTA BEURA	// GURUDIJHATIA /129 /2024
		VS	VS	()
604	D-ABLAPL/20913/2024	STATE OF ODISHA PRAKASH BAIRAGI	UMESH CHANDRA DORA	// M.V.79 /100 /2024
		VS	VS	()
605	D-ABLAPL/20914/2024	STATE OF ODISHA DEEPAK KHOSLA	MANORANJAN PADHY	// BORIGUMMA /82 /2024
		VS	VS	()
606	D-ABLAPL/20915/2024	STATE OF ODISHA BIRANCHI NAYAK @ BIRANCHI NARAYAN NAYAK	SABYASACHI MISHRA	// JATNI P.S. /267 /2024
		VS	VS	()
607	D-ABLAPL/20918/2024	STATE OF ODISHA SRIDHAR MALIK	PRAMODA KUMAR MISHRA	// AUL /477 /2024
		VS	VS	()
608	D-ABLAPL/20922/2024	STATE OF ODISHA BIRANCHI NAYAK @ BIRANCHI NARAYAN NAYAK	SABYASACHI MISHRA	// JATNI P.S. /265 /2024
		VS	VS	()
609	D-ABLAPL/20924/2024	STATE OF ODISHA HARIHAR SETHI	RAMAKANTA SAHOO	// BARIPADA TOWN /324 /2024
		VS	VS	()
610	D-ABLAPL/20926/2024	STATE OF ODISHA BISWANATH PANIGRAHI	MANORANJAN DASH	// PAHALA /287 /2024
		VS	VS	()
611	D-ABLAPL/20927/2024	STATE OF ODISHA BHABANI SHANKAR DAS	AJAYA KUMAR JENA	// SORO /360 /2024
		VS	VS	()
612	D-ABLAPL/20930/2024	STATE OF ODISHA DEBASISH PANDA	SUSIL KUMAR PATTNAIK	// BARBIL /214 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	D-ABLAPL/20932/2024	STATE OF ODISHA BHABAGRAH @ BHABAGRAHI DIGAL VS	SUJATA JENA VS	// GOCHHAPADA /49 /2024 ()
614	D-ABLAPL/20933/2024	STATE OF ODISHA SANTOSH KUMAR BARIK VS	SOUMYA RANJAN MOHANTY VS	// DHENKANAL SADAR /560 /2024 ()
615	D-ABLAPL/20935/2024	STATE OF ODISHA DHANESHWAR CHHATRIA VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /230 /2024 ()
616	D-ABLAPL/20942/2024	STATE OF ODISHA NIRMAL KUMAR MOHANTA@ NINIBABU VS	ARUN KUMAR BEHERA VS	// KHUNTA /227 /2024 ()
617	D-ABLAPL/20944/2024	STATE OF ODISHA KESHAB ROUT VS	SMRUTI RANJAN ROUT VS	// MAHANGA /228 /2024 ()
618	D-ABLAPL/20951/2024	STATE OF ODISHA RUPALI GOCHHAYAT VS	BHARAT BHUSAN ROURTRAY VS	// ANGUL SADAR PS /351 /2024 ()
619	D-ABLAPL/20954/2024	STATE OF ODISHA BADAL MALIA @ BISWAJIT MALIA VS	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /229 /2024 ()
620	D-ABLAPL/20958/2024	STATE OF ODISHA JITENDRA DAS VS	AKSHAYA KUMAR SAHOO VS	// JAJPUR SADAR /167 /2024 ()
621	D-ABLAPL/20962/2024	STATE OF ODISHA GOPI @ GUPI MAHANTA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /152 /2018 ()
622	D-ABLAPL/20963/2024	STATE OF ODISHA SAYTANARAYAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /464 /2024 ()
623	D-ABLAPL/20967/2024	STATE OF ODISHA EKADASI BEHERA VS STATE OF ODISHA	DEBASHIS ROURTRAY VS	// BALIAPAL /87 /2024 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	D-ABLAPL/20968/2024	LALIT KUMAR TRIPATHY @ LALATI TRIPATHY VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /85 /2024 () //
625	D-ABLAPL/20971/2024	MAMMATAMAYEE DASBEHERA VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /499 /2024 () //
626	D-ABLAPL/20972/2024	SATYABRATA NAYAK @ SATYABRATA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /229 /2024 () //
627	D-ABLAPL/20977/2024	PRAMODINI MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /464 /2024 () //
628	D-ABLAPL/20980/2024	KHETRABASI NAIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BARAMBA /65 /2023 () //
629	D-ABLAPL/20984/2024	BHABANI BHANJA @ BUBU @ BHABANISANKAR BHANJA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /370 /2024 () //
630	D-ABLAPL/20987/2024	BIJAYA KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BALIMI /154 /2024 () //
631	D-ABLAPL/20989/2024	BARSHA @ JHARANARANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /152 /2024 () //
632	D-ABLAPL/20990/2024	SANJAY YADAV VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 () //
633	D-ABLAPL/20995/2024	PADMA CHARAN PAIKRAY @ HATIA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	JODAPADAR /35 /2024 () //
634	D-ABLAPL/21001/2024	JUGAL KISHORE SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /152 /2024 () //
635	D-ABLAPL/21005/2024	ALOK KUMAR ROUT	BISHNU PRASAD PRADHAN	CHANDABALI /58 /2024

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FILING REPORT AS ON :12/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	D-ABLAPL/21013/2024	STATE OF ODISHA KOKO@ANURAG MALAKAR	BHARAT BHUSAN ROUSTRAY	// BANDOMUNDA /142 /2024
		VS	VS	()
637	D-ABLAPL/21014/2024	STATE OF ODISHA BHARAT AGRAWAL	BHABANI SHANKAR DASPARIDA	// HEMGIR /311 /2024
		VS	VS	()
638	D-ABLAPL/21016/2024	STATE OF ODISHA TERU PATRA @ RAJESH PATRA	AMLAN MOHANTY	// BARBIL /214 /2021
		VS	VS	()
639	D-ABLAPL/21018/2024	STATE OF ODISHA SUJATA MOHAPATRA	BHARAT BHUSAN ROUSTRAY	// SECTOR-3 /97 /2023
		VS	VS	()
640	D-ABLAPL/21021/2024	STATE OF ODISHA BHAGABAN DAS @ BAYA	PRASANT KUMAR BARIK	// BHADRAK RURAL /326 /2024
		VS	VS	()
641	D-ABLAPL/21022/2024	STATE OF ODISHA RASHMI RANJAN DAS	VIVASWAT MOHAPATRA	// NIMAPADA /211 /2024
		VS	VS	()
642	D-ABLAPL/21023/2024	STATE OF ODISHA BHABANI LENKA	PRASANTA KUMAR NANDA	// NAUGAON /178 /2024
		VS	VS	()
643	D-ABLAPL/21024/2024	STATE OF ODISHA BALLAV BARIK @ BALLABA BARIK	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /252 /2022
		VS	VS	()
644	D-ABLAPL/21026/2024	STATE OF ODISHA RAGHU RANA	SURYAKANTA DWIBEDI	// LATHOR /154 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :12/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/5/2016 MSA/5/2016	BASANTI KUMARI SINGH MP	AMIYA KUMAR MISHRA	69/2024
2	D-MSA/30146/2024 MSA/ /	SARADA PRASANNA PATNAIK MP	BISHNU PRASAD PRADHAN	70/2024
3	D-MSA/30154/2024 MSA/ /	SARADA PRASANNA PATNAIK MP	BISHNU PRASAD PRADHAN	71/2024
4	D-MSA/30161/2024 MSA/ /	CENTRAL GOVERNMENT EMPLOYEES WELFARE MP	FAREED HOPRNG ORGASARANON	72/2024
5	D-STREV/30184/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,,S.C	76/2024
6	D-STREV/30184/2024 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,,S.C	77/2024
7	D-JCRLA/29/2023 JCRLA/29/2023	PAKU@BARIAL SOREN MP	ADV.	95/2024
8	D-JCRLA/29/2023 JCRLA/29/2023	PAKU@BARIAL SOREN MP	ADV.	96/2024
9	D-TRP(C)/30141/2024 TRP(C)/ /	MADHURI GANTHA @ BADIKA MP	ARUN KUMAR MISHRA	180/2024
10	D-LAA/29878/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	228/2024
11	D-LAA/29878/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	229/2024
12	D-LAA/29878/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	230/2024
13	D-RVWPET/361/2023 RVWPET/361/2023	RABINDRANATH NANDA MP	RABI NARAYAN BEHERA	230/2024
14	D-LAA/29880/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	231/2024
15	D-LAA/29880/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	232/2024
16	D-LAA/29880/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	233/2024
17	D-LAA/29885/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	234/2024
18	D-LAA/29885/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	235/2024
19	D-LAA/29885/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	236/2024
20	D-LAA/29892/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	237/2024
21	D-LAA/29892/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	238/2024
22	D-LAA/29892/2024 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, MP	SONE PATA MBHU MISHRA,A.S.C	239/2024
23	D-CMAPL/30034/2024 CMAPL/ /	CHITRASEN SABAR MP	MOHENDRA KUMAR MOHAPATRO	278/2024
24	D-CMAPL/30034/2024 CMAPL/ /	CHITRASEN SABAR MP	MOHENDRA KUMAR MOHAPATRO	279/2024
25	D-MATA/30089/2024 MATA/ /	KADAMBINI SETHI MP	BALARAM NAYAK	297/2024
26	D-MATA/30193/2024	SWAYAMPRAVA SAHOO	AMLAN SHAKTI PAUL	

	MATA/ /	MP		298/2024
27	D-RPFAM/28681/2024 RPFAM/197/2024	ASHUTOSH PATTANAİK MP	KARUNAKAR RATH	301/2024
28	D-RPFAM/29965/2024 RPFAM/ /	SONALI BARIK MP	PRIYA RANJAN SINGH	302/2024
29	D-RPFAM/30101/2024 RPFAM/ /	CHANDRAKANTA SAHOO MP	DIPTI RANJAN MOHAPATRA	303/2024
30	D-RPFAM/30101/2024 RPFAM/ /	CHANDRAKANTA SAHOO MP	DIPTI RANJAN MOHAPATRA	304/2024
31	D-RPFAM/5459/2024 RPFAM/63/2024	RANESH KUMAR PANDA MP	ALOK KUMAR MOHAPATRA	305/2024
32	D-CONTC/19498/2024 CONTC/ /	DR.DILIP NAIK MP	ADV	365/2024
33	D-CONTC/1089/2023 CONTC/1089/2023	SAMBHURAM NIAL MP	M/S.BIMBISAR DASH, A.NAYAK	366/2024
34	D-CONTC/30191/2024 CONTC/ /	ARUN KU.PAL MP	ADV	367/2024
35	D-CONTC/30204/2024 CONTC/ /	ADITYA BAGARTY MP	ADV	368/2024
36	D-FAO/30203/2024 FAO/ /	MALAYA KUMAR BEHERA MP	SUBHADUTTA ROURTRAY	574/2024
37	D-CRLREV/20867/2024 CRLREV/ /	BHABANI SHANKAR PATI @ NATA MP	BINI MISHRA	583/2024
38	D-CRLREV/796/2013 CRLREV/796/2013	SAROJ KUMAR PRUSTY MP	M/S.ANIMESH MOHANTY	584/2024
39	D-CRLREV/20891/2024 CRLREV/ /	NILAKANTHA DASH MP	PARTHA SARATHI NAYAK	585/2024
40	D-SA/9/1994 SA/9/1994	AKHOJI MP	Mr RAMA CH RATH M/S.R.C.RATH	585/2024
41	D-SA/9/1994 SA/9/1994	AKHOJI MP	Mr RAMA CH RATH M/S.R.C.RATH	586/2024
42	D-CRLREV/21027/2024 CRLREV/ /	SUBHASMITA BASTIA MP	AKASH BHUYAN	586/2024
43	D-SA/9/1994 SA/9/1994	AKHOJI MP	Mr RAMA CH RATH M/S.R.C.RATH	587/2024
44	D-CMP/27162/2024 CMP/728/2024	BABULI BEHERA MP	SANJAY KUMAR BEHERA	801/2024
45	D-CMP/139/2020 CMP/139/2020	KABULI DAS MP	OM SWARUP	802/2024
46	D-CMP/30018/2024 CMP/ /	MADHUSUDAN CHOUDHARY MP	SOUMYA MISHRA	803/2024
47	D-RSA/25661/2024 RSA/ /	MADHUSUDAN PRADHAN MP	BANSHIDHAR BAUG	804/2024
48	D-CMP/30023/2024 CMP/ /	ARJUN SANDIL MP	UPENDRA KUMAR SAMAL	804/2024
49	D-CMP/30073/2024 CMP/ /	BAIRAGI CHARAN NAYAK MP	SOUMYA MISHRA	805/2024
50	D-RSA/28517/2024 RSA/ /	M/S. UNITED BUILDER MP	BANSHIDHAR BAUG	805/2024
51	D-CMP/30109/2024 CMP/ /	GOBINDA CHANDRA RATH MP	RAJESH RANJAN SAHOO	806/2024
52	D-RSA/522/2014 RSA/522/2014	TRILOCHAN NAIK MP	M/S.AMIT PR.BOSE, BISWAJIT MOHAPATRA	806/2024
53	D-RSA/522/2014 RSA/522/2014	TRILOCHAN NAIK MP	M/S.AMIT PR.BOSE	807/2024
54	D-CMP/29286/2024 CMP/757/2024	DURGA CHARAN RANA MP	DEBASIS TRIPATHY	807/2024
55	D-RSA/522/2014 RSA/522/2014	TRILOCHAN NAIK MP	M/S.AMIT PR.BOSE	808/2024
56	D-RSA/8181/2024 RSA/116/2024	PADAN JENA MP	TRILOCHAN PANIGRAHI	809/2024
57	D-RSA/30273/2024 RSA/ /	MANORANJAN MALLICK MP	PRAVU PITYARTHI KU. PANDIT	810/2024

58	D-BLAPL/11782/2024 BLAPL/4332/2024	GAGAN PUJARI MP	PRANAB KUMAR DAS	840/2024
59	D-BLAPL/2130/2024 BLAPL/540/2024	MD. ARBAJ MP	UNMESH CHANDRA JENA	841/2024
60	D-BLAPL/3348/2022 BLAPL/3348/2022	PRADEEP KUMAR DASH MP		842/2024
61	D-BLAPL/18967/2024 BLAPL/6568/2024	SUNIL PUTELE MP		843/2024
62	D-BLAPL/6553/2024 BLAPL/2619/2024	AMIT KUMAR MAHAKUD @ KANHU MP	AMULYA RATNA PANDA	844/2024
63	D-BLAPL/18465/2024 BLAPL/6340/2024	SANATAN SAHOO MP		845/2024
64	D-BLAPL/14706/2023 BLAPL/14706/2023	AMAR DAS MP		846/2024
65	D-BLAPL/14671/2023 BLAPL/14671/2023	ARJUNA BISWAL MP		847/2024
66	D-BLAPL/14613/2023 BLAPL/14613/2023	K. RAMANA @ RAVANA MURTY MP		848/2024
67	D-BLAPL/18313/2024 BLAPL/6449/2024	BHERU SINGH MP		849/2024
68	D-BLAPL/11862/2024 BLAPL/3866/2024	SARASWATI SAHOO@PRADHAN MP	MANOJ VERMA	850/2024
69	D-ABLAPL/4530/2024 ABLAPL/1769/2024	SUBHRAKANTA JENA MP		1306/2024
70	D-ABLAPL/13493/2024 ABLAPL/4721/2024	UPENDRA BANKA MP		1307/2024
71	D-ABLAPL/5469/2024 ABLAPL/2058/2024	PRASANT KUMAR MOHANTY @ CHUAPUA MP		1308/2024
72	D-ABLAPL/17274/2024 ABLAPL/6044/2024	RAJAN CHOUBEY @ CHOBEY MP		1309/2024
73	D-ABLAPL/17981/2024 ABLAPL/6314/2024	RATHI BAROI @ RATIKANTA BAROI MP		1310/2024
74	D-ABLAPL/14659/2023 ABLAPL/14659/2023	ASHOK SHA @ DARA MP		1311/2024
75	D-ABLAPL/15205/2019 ABLAPL/15205/2019	SURESH MANDAL MP		1312/2024
76	D-ABLAPL/5461/2022 ABLAPL/5461/2022	ANAND PRASANNA MALLICK @ LULU MP		1313/2024
77	D-ABLAPL/15534/2024 ABLAPL/5637/2024	SANDEEP PARIDA @ SANU MP		1314/2024
78	D-ABLAPL/3046/2024 ABLAPL/1172/2024	DHOBEI DEI MP		1315/2024
79	D-ABLAPL/15885/2024 ABLAPL/5852/2024	LEMBA HEMBRAM @ DHANUSHAR HEMBRAM MP		1316/2024
80	D-MACA/29903/2024 MACA/ /	RENUBALA PARIDA MP	PRADEEP KUMAR MISHRA	1522/2024
81	D-MACA/29903/2024 MACA/ /	RENUBALA PARIDA MP	PRADEEP KUMAR MISHRA	1523/2024
82	D-MACA/29904/2024 MACA/ /	AMLAN NATH MP	PRADEEP KUMAR MISHRA	1524/2024
83	D-MACA/29906/2024 MACA/ /	NOORAMA KHATOON MP	PRADEEP KUMAR MISHRA	1525/2024
84	D-MACA/29908/2024 MACA/ /	KALINGA KESHARI PARIDA MP	PRADEEP KUMAR MISHRA	1526/2024
85	D-MACA/29908/2024 MACA/ /	KALINGA KESHARI PARIDA MP	PRADEEP KUMAR MISHRA	1527/2024
86	D-MACA/29953/2024 MACA/ /	KANCHAN SAHOO MP	BIRANCHI NARAYAN RATH	1528/2024
87	D-MACA/29967/2024 MACA/ /	NATIONAL INSURANCE CO. LT.D. MP	BIJOY DASMOHAPATRA	1529/2024
88	D-MACA/29967/2024 MACA/ /	NATIONAL INSURANCE CO. LT.D. MP	BIJOY DASMOHAPATRA	1530/2024
89	D-MACA/28475/2024	KABIRAJ NAYAK	KAPILA CHARAN NAYAK	

	MACA/ /	MP		1531/2024
90	D-MACA/28475/2024	KABIRAJ NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1532/2024
91	D-MACA/26014/2024	DILLIP KUMAR SWAIN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1533/2024
92	D-MACA/26010/2024	LAXMIDHAR CHHOTRAY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1534/2024
93	D-MACA/28238/2024	D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED	AKASH KUMAR MOHANTY	
	MACA/ /	MP		1535/2024
94	D-MACA/30050/2024	D.M.,UNITED INDIA INSURANCE COMPANY LIMITED	AKASH KUMAR MOHANTY	
	MACA/ /	MP		1536/2024
95	D-MACA/30066/2024	THE MANAGER LEGAL ORIENTAL INSURANCE COMPANY LIMITED	ANJUM BILAL PATI	
	MACA/ /	MP		1537/2024
96	D-MACA/30074/2024	THE ORIENTAL INSURANCE COMPANY LIMITED	SOMNATH ROY	
	MACA/ /	MP		1538/2024
97	D-MACA/26735/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED		
	MACA/ /	MP		1539/2024
98	D-MACA/27243/2024	ORIENTAL INSURANCE CO. L.T.D	G.P.DUTTA	
	MACA/ /	MP		1540/2024
99	D-MACA/27239/2024	ORIENTAL INSURANCE CO. L.TD.	G.P.DUTTA	
	MACA/ /	MP		1541/2024
100	D-MACA/27158/2024	ORIENTAL INSURANCE COMPANY LTD.	G.P.DUTTA	
	MACA/ /	MP		1542/2024
101	D-MACA/27161/2024	ORIENTAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/ /	MP		1543/2024
102	D-MACA/25762/2024	MANAGER, LEGAL, CHOLAMANDALAM GENERAL INSURANCE CO.LTD.		
	MACA/ /	MP		1544/2024
103	D-MACA/27159/2024	ORIENTAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/ /	MP		1545/2024
104	D-MACA/25018/2024	D.M., M/S. SRIRAM GENERAL INSURANCE COMPANY LIMITED	G.P.DUTTA	
	MACA/ /	MP		1546/2024
105	D-MACA/30134/2024	B.M.,BAJAJ ALLIANZ GI. CO. L.T.D.	ADAM ALI KHAN	
	MACA/ /	MP		1547/2024
106	D-MACA/30182/2024	NATIONAL INSURANCE CO. LT.D.	SUBRAT SATPATHY	
	MACA/ /	MP		1548/2024
107	D-MACA/30235/2024	NATIONAL INSURANCE CO. L.T.D	NIBEDITA MOHANTY	
	MACA/ /	MP		1549/2024
108	D-MACA/30235/2024	NATIONAL INSURANCE CO. L.T.D	NIBEDITA MOHANTY	
	MACA/ /	MP		1550/2024
109	D-MACA/30244/2024	LEGAL MANAGER,CHOLAMANDALAM GENERAL INSURANCE CO. LTD	SOMNATH ROY	
	MACA/ /	MP		1551/2024
110	D-MACA/30266/2024	THE D.M.,ORIENTAL INSURANCE CO. LTD	SOMNATH ROY	
	MACA/ /	MP		1552/2024
111	D-CRLA/20692/2024	HARA PRASAD BEHERA	DEEPAK KU SAHOO	
	CRLA/ /	MP		1733/2024
112	D-CRLA/20692/2024	HARA PRASAD BEHERA	DEEPAK KU SAHOO	
	CRLA/ /	MP		1734/2024
113	D-CRLA/20842/2024	DHANANJAYA BEHERA @ BAGA	NITYANANDA PANDA	
	CRLA/ /	MP		1735/2024
114	D-CRLA/20842/2024	DHANANJAYA BEHERA @ BAGA	NITYANANDA PANDA	
	CRLA/ /	MP		1736/2024
115	D-CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU	SUDEEP KUMAR SARANGI (ASHOK KU. SARANGI)	
	CRLA/258/2023	MP		1737/2024
116	D-CRLA/20870/2024	CHAGLU @ CHAGLA @ PRASANTA SINGH	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		1738/2024
117	D-CRLA/20870/2024	CHAGLU @ CHAGLA @ PRASANTA SINGH	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		1739/2024
118	D-CRLA/20870/2024	CHAGLU @ CHAGLA @ PRASANTA SINGH	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		1740/2024
119	D-CRLA/3/2012	WOOL@KABULI@ADITYAMA	M/S.ANIRUDHA DAS	
	CRLA/3/2012	MP		1741/2024
120	D-CRLA/20871/2024	PRABIR SINGH	RAMESH CHANDRA MAHARANA	
	CRLA/ /	MP		1742/2024

121	D-CRLA/498/2010 CRLA/498/2010	PRASANNA DALAI@PAPUN MP	M/S.ASHOK KUMAR SWAIN, M/S.KSHIROD KUMAR ROUT, S.K.ROUT,	1743/2024
122	D-CRLA/20931/2024 CRLA/ /	SANKAR BHOI MP	PRAFULLA KUMAR KAR	1744/2024
123	D-CRLA/20931/2024 CRLA/ /	SANKAR BHOI MP	PRAFULLA KUMAR KAR	1745/2024
124	D-CRLA/20931/2024 CRLA/ /	SANKAR BHOI MP	PRAFULLA KUMAR KAR	1746/2024
125	D-CRLA/20973/2024 CRLA/ /	ASISH KUMAR PANDA MP	KASHINATH PATTANAİK	1747/2024
126	D-CRLA/20973/2024 CRLA/ /	ASISH KUMAR PANDA MP	KASHINATH PATTANAİK	1748/2024
127	D-CRLA/21012/2024 CRLA/ /	PRAMOD BAGH MP	DURLLABHA RANJAN MISHRA	1749/2024
128	D-CRLA/21012/2024 CRLA/ /	PRAMOD BAGH MP	DURLLABHA RANJAN MISHRA	1750/2024
129	D-CRLA/21012/2024 CRLA/ /	PRAMOD BAGH MP	DURLLABHA RANJAN MISHRA	1751/2024
130	D-CRLMC/20846/2024 CRLMC/ /	RAMESH CHANDRA KANHAR MP	TRILOCHAN BARIK	1821/2024
131	D-CRLMC/20866/2024 CRLMC/ /	SANGRAM KUMAR BISWAL MP	ADITI HOTA	1822/2024
132	D-CRLMC/20879/2024 CRLMC/ /	BASUDEB @ BASUDEV BHANJA MP	PRAVASH CHANDRA JENA	1823/2024
133	D-CRLMC/20884/2024 CRLMC/ /	UTKAL KESHARI PAUL @ UTKALA KESHARI PAUL MP	SRIKANTA DWIBEDI	1824/2024
134	D-CRLMC/4095/2023 CRLMC/4095/2023	SAMPADA@RUDRA ROUT MP		1825/2024
135	D-CRLMC/20911/2024 CRLMC/ /	RACHIT RANJAN DAS MP	SASWAT KUMAR ACHARYA	1826/2024
136	D-CRLMC/20919/2024 CRLMC/ /	RACHIT RANJAN DAS MP	SASWAT KUMAR ACHARYA	1827/2024
137	D-CRLMC/20923/2024 CRLMC/ /	RACHIT RANJAN DAS MP	SASWAT KUMAR ACHARYA	1828/2024
138	D-CRLMC/20928/2024 CRLMC/ /	LATIFUR RAHEMAN MP	SUJATA JENA	1829/2024
139	D-CRLMC/20948/2024 CRLMC/ /	RACHIT RANJAN DAS MP	SASWAT KUMAR ACHARYA	1830/2024
140	D-CRLMC/20952/2024 CRLMC/ /	RACHIT RANJAN DAS MP	SASWAT KUMAR ACHARYA	1831/2024
141	D-CRLMC/20959/2024 CRLMC/ /	RAJESH AGARWAL MP	SASWAT KUMAR ACHARYA	1832/2024
142	D-CRLMC/20965/2024 CRLMC/ /	ABANTI DAS MOHAPATRA MP	BISHNU PRASAD RATH	1833/2024
143	D-CRLMC/20978/2024 CRLMC/ /	ABANTI DAS MOHAPATRA MP	BISHNU PRASAD RATH	1834/2024
144	D-CRLMC/19386/2024 CRLMC/ /	DAYANIDHI PALATASINGH MP	MANAS KUMAR CHAND	1835/2024
145	D-CRLMC/21008/2024 CRLMC/ /	KABITA PRADHAN MP	GHANASHYAM MUDULI	1836/2024
146	D-CRLMC/21020/2024 CRLMC/ /	GOUTAM RAY MP	AMIT KUMAR NATH	1837/2024
147	D-CRLMC/21011/2024 CRLMC/ /	A. MAHALAXMI PATRO MP	SIDHARTH PRASAD DAS	1838/2024
148	D-CRLMC/21019/2024 CRLMC/ /	PADMANABHA PRADHAN MP	GIRIJASANKAR NAYAK	1839/2024
149	D-WA/29924/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPTRA,A.S.C	5104/2024
150	D-WA/29924/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPTRA,A.S.C	5105/2024
151	D-WA/29924/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPTRA,A.S.C	5106/2024
152	D-WA/19953/2024	PRATIMA MANJARI KAR	SARAT CHANDRA DASH	

	WA/1157/2024	MP		5107/2024
153	D-WA/29946/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA,A.S.C	5109/2024
154	D-WA/29946/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA,A.S.C	5110/2024
155	D-WA/29946/2024 WA/ /	STATE OF ODISHA MP	SAMRESH JENA,A.S.C	5111/2024
156	D-WA/29928/2024 WA/ /	STATE OF ODISHA MP	Karunakar Das	5112/2024
157	D-WA/29928/2024 WA/ /	STATE OF ODISHA MP	Karunakar Das	5113/2024
158	D-WA/29928/2024 WA/ /	STATE OF ODISHA MP	Karunakar Das	5114/2024
159	D-WA/29985/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5115/2024
160	D-WA/29985/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5116/2024
161	D-WA/29985/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5117/2024
162	D-WA/29988/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5118/2024
163	D-WA/29988/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5119/2024
164	D-WA/30002/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5120/2024
165	D-WA/30002/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5121/2024
166	D-WA/25689/2024 WA/ /	SUBHASHMITA BEURA MP	DEVI PRASAD DASH	5122/2024
167	D-WA/30002/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5123/2024
168	D-WA/30035/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	5124/2024
169	D-WA/30035/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	5125/2024
170	D-WA/30035/2024 WA/ /	STATE OF ODISHA MP	KARUNAKAR DAS,A.S.C	5126/2024
171	D-WA/30111/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5127/2024
172	D-WA/30111/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5128/2024
173	D-WA/30111/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5129/2024
174	D-WA/30142/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5130/2024
175	D-WA/30142/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5131/2024
176	D-WA/30127/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5132/2024
177	D-WA/30142/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5133/2024
178	D-WA/30127/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5134/2024
179	D-WA/30127/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	5135/2024
180	D-WA/30135/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5136/2024
181	D-WA/30135/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5137/2024
182	D-WA/30165/2024 WA/ /	SATYANARAYN BAI MP	SHIVSANKAR MOHANTY	5138/2024
183	D-WA/30135/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5139/2024

184	D-WA/30165/2024 WA/ /	SATYANARAYN BAI MP	SHIVSANKAR MOHANTY	5140/2024
185	D-WA/30160/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5141/2024
186	D-WA/30160/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5142/2024
187	D-WA/30160/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5143/2024
188	D-WA/30175/2024 WA/ /	STATE OF ODISHA MP	SANJAYA RATH,A.S.C	5144/2024
189	D-WA/30175/2024 WA/ /	STATE OF ODISHA MP	SANJAYA RATH,A.S.C	5145/2024
190	D-WA/30216/2024 WA/ /	JITENDRA KUMAR SAMAL MP	BIKASH MISHRA	5146/2024
191	D-WA/30216/2024 WA/ /	JITENDRA KUMAR SAMAL MP	BIKASH MISHRA	5147/2024
192	D-WA/29050/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5148/2024
193	D-WP(C)/29887/2024 WP(C)/ /	M/S UPENDRANATH SARADA MOHAVIDYALAYA MP	KUMAR ROUSTRAY	9009/2024
194	D-WP(C)/1988/2024 WP(C)/1391/2024	RASMITA SWAIN MP		9010/2024
195	D-WP(C)/1985/2024 WP(C)/1392/2024	RANJULATA SWAIN MP		9011/2024
196	D-WP(C)/1981/2024 WP(C)/1394/2024	PRIYADARSHINI SWAIN MP		9012/2024
197	D-WP(C)/29897/2024 WP(C)/16956/2024	MANOJ KUMAR MAHAPATRA MP	SOUMYA JYOTI BISWAL	9013/2024
198	D-WP(C)/29902/2024 WP(C)/16961/2024	CHANDRA SEKHAR SINGH MP	SOUMYA MISHRA	9014/2024
199	D-WP(C)/25594/2024 WP(C)/14604/2024	PARAMANANDA SAHU MP	SOUMYA MISHRA	9015/2024
200	D-WP(C)/21916/2019 WP(C)/21916/2019	BALAJI PADHI MP	M/S.S.P.DAS	9016/2024
201	D-WP(C)/29915/2024 WP(C)/ /	M/S. SHANTI CONSTRUCTION SAMBALPUR MP	PRABODHA CHANDRA NAYAK	9017/2024
202	D-WP(C)/29917/2024 WP(C)/ /	ODISHA STATE FINANCIAL CORPORATION MP	SATYAJIT PATTANAIAK	9018/2024
203	D-WP(C)/29919/2024 WP(C)/ /	CHARANA BARIK MP	SUBASH CHANDRA PUSPALAKA	9019/2024
204	D-WP(C)/10174/2022 WP(C)/10174/2022	ODISHA GRAMYA BANK, SUKINDA BRANCH MP		9020/2024
205	D-WP(C)/25594/2024 WP(C)/14604/2024	PARAMANANDA SAHU MP	SOUMYA MISHRA	9021/2024
206	D-WP(C)/29518/2024 WP(C)/16852/2024	SURENDRA KUMAR TIBERIWAL MP	BANSHIDHAR BAUG	9022/2024
207	D-WP(C)/29517/2024 WP(C)/16851/2024	RAJIV KUMAR BISWAL MP	BANSHIDHAR BAUG	9023/2024
208	D-WP(C)/29925/2024 WP(C)/ /	SUSANTA BADARAITA MP	ASISH MISHRA	9024/2024
209	D-WP(C)/29927/2024 WP(C)/ /	RASHMI RANJAN GHADEI MP	ASISH MISHRA	9025/2024
210	D-WP(C)/29930/2024 WP(C)/ /	PRATAP KUMAR DASH MP	KRISHNA CHANDRA SAHU	9026/2024
211	D-WP(C)/29932/2024 WP(C)/ /	SUBRAT KUMAR PANY MP	ASISH MISHRA	9027/2024
212	D-WP(C)/29933/2024 WP(C)/ /	KARTIK ROUT MP	ANJAN KUMAR BISWAL	9028/2024
213	D-WP(C)/29935/2024 WP(C)/ /	SUDHIR KUMAR BEHERA MP	ASISH MISHRA	9029/2024
214	D-WP(C)/29936/2024 WP(C)/ /	PITABAS PRADHAN MP	ANJAN KUMAR BISWAL	9030/2024
215	D-WP(C)/29937/2024	SEEMA SAHU	ASISH MISHRA	

	WP(C)/ /	MP		9031/2024
216	D-WP(C)/29938/2024	SUKANTA ROUT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		9032/2024
217	D-WP(C)/29939/2024	PARESH KUMAR BEHERA	ASISH MISHRA	
	WP(C)/ /	MP		9033/2024
218	D-WP(C)/41299/2023	SWARNALATA BEHERA	MONOMOY BASU	
	WP(C)/41299/2023	MP		9034/2024
219	D-WP(C)/29940/2024	MANASMITA KABI	ASISH MISHRA	
	WP(C)/ /	MP		9035/2024
220	D-WP(C)/29941/2024	BAIDYANATH PUHAN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		9036/2024
221	D-WP(C)/29942/2024	ARUNA SWAIN	ASISH MISHRA	
	WP(C)/ /	MP		9037/2024
222	D-WP(C)/29944/2024	PROMILA TETE	ASISH MISHRA	
	WP(C)/ /	MP		9038/2024
223	D-WP(C)/29947/2024	ROSE HEMALATA KULLU	ASISH MISHRA	
	WP(C)/ /	MP		9039/2024
224	D-WP(C)/29949/2024	ASIMANANDA RAY	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/ /	MP		9040/2024
225	D-WP(C)/19745/2024	KAILASH CHANDRA MANDOI		
	WP(C)/11549/2024	MP		9041/2024
226	D-WP(C)/29960/2024	M/S. JAGAT JANANI SERVICES PVT.LTD., KONECHHAROY		
	WP(C)/ /	MP		9042/2024
227	D-WP(C)/29962/2024	PARBATI SANDHIBIGRAHA	SAIBRATA RATH	
	WP(C)/ /	MP		9043/2024
228	D-WP(C)/36685/2023	JOGENDRA KUMAR MALLICK	GYANA RANJAN SETHI	
	WP(C)/36685/2023	MP		9044/2024
229	D-WP(C)/29966/2024	NEELADRI PRASAD ROUT	SUPRIYO RANJAN MAHAPATRA	
	WP(C)/ /	MP		9045/2024
230	D-WP(C)/1727/2024	TAPAN KUMAR BISWAL	GYANA RANJAN SETHI	
	WP(C)/800/2024	MP		9046/2024
231	D-WP(C)/41917/2023	SASMITA PARIDA	GYANARANJAN SETHI	
	WP(C)/41917/2023	MP		9047/2024
232	D-WP(C)/4797/2022	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	
	WP(C)/4797/2022	MP		9048/2024
233	D-WP(C)/29970/2024	MALATI DEI	GOPAL KRUSHNA MOHANTY	
	WP(C)/ /	MP		9049/2024
234	D-WP(C)/29977/2024	PUSPANJALI SAHOO	SIDHARTHA MISHRA	
	WP(C)/ /	MP		9050/2024
235	D-WP(C)/17743/2024	DR.GOPAL CHANDRA RATH	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/9991/2024	MP		9051/2024
236	D-WP(C)/29989/2024	EXECUTIVE ENGINEER, SUB-DIVISION-I, BRUSANTRA KUMODIPATHY		
	WP(C)/ /	MP		9052/2024
237	D-WP(C)/29991/2024	SAILABALA JENA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9053/2024
238	D-WP(C)/29991/2024	SAILABALA JENA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9054/2024
239	D-WP(C)/29995/2024	BRACE FOX CONSULTANT PRIVATE LIMITED	SIDHARTHA DAS	
	WP(C)/ /	MP		9055/2024
240	D-WP(C)/29996/2024	NURSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9056/2024
241	D-WP(C)/29996/2024	NURSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9057/2024
242	D-WP(C)/30000/2024	MINAKHI JENA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9058/2024
243	D-WP(C)/30000/2024	MINAKHI JENA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9059/2024
244	D-WP(C)/30001/2024	ASHOK KUMAR SUNDARAY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9060/2024
245	D-WP(C)/30001/2024	ASHOK KUMAR SUNDARAY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		9061/2024
246	D-WP(C)/30005/2024	PRAHALLAD KUMAR JENA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		9062/2024

247	D-WP(C)/18951/2017 WP(C)/18951/2017	DEEPAK KU.SINHA MP	M/S.KRUSHNA CH.DASH	9063/2024
248	D-WP(C)/28227/2024 WP(C)/16061/2024	PRANABANDHU DHAL MP	SIDHARTHA SANKAR GHOSE	9064/2024
249	D-WP(C)/28286/2024 WP(C)/15918/2024	RAHUL MISHRA MP	PRABODHA CHANDRA NAYAK	9065/2024
250	D-WP(C)/30030/2024 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT) RAY PRASANTA KUMAR TRIPATHY MP	PRASANTA KUMAR TRIPATHY	9066/2024
251	D-WP(C)/30029/2024 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT) RAY PRASANTA KUMAR TRIPATHY MP	PRASANTA KUMAR TRIPATHY	9067/2024
252	D-WP(C)/30036/2024 WP(C)/ /	SACHIKANTA BEHERA MP	ASISH MISHRA	9068/2024
253	D-WP(C)/30039/2024 WP(C)/ /	M/S. ARRDY ENGINEERING INNOVATIONS/PIN UPDISHYDARGARH MP	PRIN. UPDISHYDARGARH	9069/2024
254	D-WP(C)/30041/2024 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT.), RAY PRASANTA KUMAR TRIPATHY MP	PRASANTA KUMAR TRIPATHY (RED), TPSODL	9070/2024
255	D-WP(C)/30042/2024 WP(C)/ /	DIPTI RANJAN DASH MP	ASISH MISHRA	9071/2024
256	D-WP(C)/30045/2024 WP(C)/ /	SHUBHRA JENA MP	ASISH MISHRA	9072/2024
257	D-WP(C)/30047/2024 WP(C)/ /	ARUN KUMAR SINGH MP	MANAS RANJAN DHAL	9073/2024
258	D-WP(C)/30049/2024 WP(C)/ /	SHAKTI PRASAD MOHANTY MP	ASISH MISHRA	9074/2024
259	D-WP(C)/30052/2024 WP(C)/ /	ARCHANA RANI KAR MP	ASISH MISHRA	9075/2024
260	D-WP(C)/30056/2024 WP(C)/ /	SUNIL KERKETTA MP	ASISH MISHRA	9076/2024
261	D-WP(C)/30057/2024 WP(C)/ /	ABHISHEK PARIDA MP	KUNAL KUMAR SWAIN	9077/2024
262	D-WP(C)/30059/2024 WP(C)/ /	DIPAK KUMAR BEHERA MP	KUNAL KUMAR SWAIN	9078/2024
263	D-WP(C)/30060/2024 WP(C)/ /	BAIJAYANTI KUJUR MP	ASISH MISHRA	9079/2024
264	D-WP(C)/23934/2023 WP(C)/23934/2023	SUKANTI DEVI MP	PRAVAT KUMAR PANDA	9080/2024
265	D-WP(C)/23937/2023 WP(C)/23937/2023	AMULYA PRASAD BEHERA MP	PRAVAT KUMAR PANDA	9081/2024
266	D-WP(C)/23939/2023 WP(C)/23939/2023	RAMESH CHANDRA BHOI MP	PRAVAT KUMAR PANDA	9082/2024
267	D-WP(C)/23944/2023 WP(C)/23944/2023	TUNALATA DEI MP	PRAVAT KUMAR PANDA	9083/2024
268	D-WP(C)/23948/2023 WP(C)/23948/2023	BIJAYA KUMAR ROUT MP	PRAVAT KUMAR PANDA	9084/2024
269	D-WP(C)/24061/2023 WP(C)/24061/2023	BRAHMANANDA BEHERA MP	PRAVAT KUMAR PANDA	9085/2024
270	D-WP(C)/24065/2023 WP(C)/24065/2023	SURENDRA GRAHACHARYA MP	PRAVAT KUMAR PANDA	9086/2024
271	D-WP(C)/24067/2023 WP(C)/24067/2023	PRAMILA KUMARI BEHERA MP	PRAVAT KUMAR PANDA	9087/2024
272	D-WP(C)/30070/2024 WP(C)/ /	ATISH BISWAL MP	ASISH MISHRA	9088/2024
273	D-WP(C)/30072/2024 WP(C)/ /	SUSHANSHU SEKHAR SAHOO MP	ASISH MISHRA	9089/2024
274	D-WP(C)/30079/2024 WP(C)/ /	CHINTAMANI KISHAN MP	ASISH MISHRA	9090/2024
275	D-WP(C)/27420/2023 WP(C)/27420/2023	AMAR KUMAR BEHERA MP	DIGAMBARA MISHRA	9091/2024
276	D-WP(C)/30037/2024 WP(C)/ /	RAJANI PRADHAN MP	SANTOSH KUMAR MAHANTY	9092/2024
277	D-WP(C)/30128/2024 WP(C)/ /	BISWAJIT MUDULI MP	AGASTI KANUNGO	9093/2024
278	D-WP(C)/30129/2024	SHRADHASHREE SAHOO	AMITAV TRIPATHY	

	WP(C)/ /	MP		9094/2024
279	D-WP(C)/30137/2024	JAGANNATH MOHANTY	AGASTI KANUNGO	
	WP(C)/ /	MP		9095/2024
280	D-WP(C)/30144/2024	GOURIBALA GIRI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		9096/2024
281	D-WP(C)/20204/2024	ALL ODISHA OPTOMETRIST ASSOCIATION	DEBKA PRASAD MOHANTY	
	WP(C)/13446/2024	MP		9097/2024
282	D-WP(C)/30152/2024	RAMAKRUSHNA GIRI	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		9098/2024
283	D-WP(C)/30176/2024	M/S SHRIRAM FINACE LTD.	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		9099/2024
284	D-WP(C)/30180/2024	KANAKA PATEL	AMITABH MISHRA	
	WP(C)/ /	MP		9100/2024
285	D-WP(C)/30185/2024	INDIRA PRIYADARSHINI	RAJJEET ROY	
	WP(C)/ /	MP		9101/2024
286	D-WP(C)/30195/2024	PIJUS BARAL	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		9102/2024
287	D-WP(C)/30200/2024	KUNJALATA MOHANTY	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		9103/2024
288	D-WP(C)/30202/2024	CHANDRA SEKHAR MISHRA	NARESH CHANDRA SAHOO	
	WP(C)/ /	MP		9104/2024
289	D-WP(C)/30206/2024	TRIBAL DEVELOPMENT COOP. CORP. OF ODISHA	ABHIRAM MOHANTY	
	WP(C)/ /	MP		9105/2024
290	D-WP(C)/30213/2024	DULI KISKU	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		9106/2024
291	D-WP(C)/30215/2024	RABI NARAYAN JENA @ RABINDRA KUMAR JENA	ARJUNANANDA PATTANAIK	
	WP(C)/ /	MP		9107/2024
292	D-WP(C)/30225/2024	MANDA SHYAMAGHANA	BHARATI DASH	
	WP(C)/ /	MP		9108/2024
293	D-WP(C)/30222/2024	JHARANA MALLIK@MALIK	SURYAKANTA DASH	
	WP(C)/ /	MP		9109/2024
294	D-WP(C)/6790/2023	STATE OF ODISHA	ISHWAR MOHANTY, A.S.C.	
	WP(C)/6790/2023	MP		9110/2024
295	D-WP(C)/8910/2023	CHANDRA SEKHAR POTHAL	M/S. RAJIB RATH, D.MITRA,,S.S.RATH,,B.B.ROUT	
	WP(C)/8910/2023	MP		9111/2024
296	D-WP(C)/21375/2023	UDAYANATH BARIK		
	WP(C)/21375/2023	MP		9112/2024
297	D-WP(C)/3910/2021	SANKIRTAN BISHI		
	WP(C)/3910/2021	MP		9113/2024
298	D-WP(C)/30271/2024	REKH SINGH MEENA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		9114/2024